Minutes of the Meeting No. 6/16 scheduled on 29.07.2015 (actually held on 06.08.2015) under the Chairmanship of Shri Ajay Kumar Srivastava, Jt. DGFT

The following Members of the Committee were present in the meeting:-

1. Shri Nand Lal, Consultant, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi

2. Sheri A.K. Aggarwal, Addl.Industrial Adviser, Deptt. Of C&PC(Chem Div), Shastri Bhavan, New Delhi

The Committee first considered minutes of the NC Meeting No.5 / 16 for confirmation and confirmed and adopted the same without any change.

Case No M- 86 NC No.6/16 Dated 29.07.2015 (held on 06.08.2015)	M/s. Makwell Plasticizers Pvt. Ltd., Mumbai F.No.01/83/50/200/AM12/DES-IV RLA F.No.03/95/40/817/AM11 Lic. No.0310627594 dated 21.04.2011

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Chem Div(AKA) to examine the case. The case is re-listed for 16.09.2015.

Case No M- 87 NC No.6/16 Dated 29.07.2015 (held on 06.08.2015)	M/s. Sabero Organaics Gujarat Ltd., Gujarat 1) F.No.01/83/50/890/AM13/DES-IV RLA F.No.03/95/40/743/AM13 Lic. No.0310720296 dated 10.01.2013 2) F.No.01/83/50/891/AM13/DES-IV RLA F.No.03/95/40/621/AM13 Lic. No.0310720301 dated 10.01.2013

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Chem Div (AKA) to examine the case.The case is re-listed for 16.09.2015.

Case No M- 88 NC No.6/16 Dated 29.07.2015 (held on 06.08.2015)	M/s. Sudarshan Chemical Industrial Ltd., Pune F.No.01/83/50/657/AM13/DES-IV RLA F.No.31/83/40/109/AM13 Lic. No.3110055879 dated 25.09.2012

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Chem Div(AKA) to examine the case. The case is re-listed for 16.09.2015.

Case No M- 89 NC No.6/16 Dated 29.07.2015 (held on	M/s. Synergy poly Additives (P) Ltd, Solan F.No.01/83/50/957/AM07/DES-IV RLA F.No.05/24/40/6618/AM07

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06.08.2015)	Lic. No.0510195329 dated 29.11.2006

The Committee considered the case as per agenda and decided to defer consideration of the case for want of information from the firm to the D/L dated 31.07.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 16.09.2015.

Case No M- 90 NC No.6/16 Dated 29.07.2015 (held on 06.08.2015)	M/s. Rossary Biotech Ltd., Mumbai F.No.01/83/50/139/AM14/DES-IV/ RLA F.No.03/94/40/991/AM13 Lic. No.0310730421 dated 04.04.2013

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . The case is re-listed for 16.09.2015.

Case No M- 91 NC No.6/16 Dated 29.07.2015 (held on 06.08.2015)	M/s. Ribs Exim Consultants Pvt. Ltd., New Delhi F.No.01/83/171/321/AM15/DES-IV/

The Committee considered the case as per agenda and decided to call for the firm for Personal Hearing before Shri Ajay Kumar Srivastava, Jt. DGFT. The case is re-listed for 16.09.2015.

Case No M- 92 NC No.6/16 Dated 29.07.2015 (held on 06.08.2015)	M/s. Crystal Granite & Marble Pvt. Ltd., Bangalore F.No.01/85/162/144/AM15/DES-IV

The Committee considered the case as per agenda. Committee decided to defer for consideration of the case to TA, Deptt. of IPP (Nand Lal) to examine the case. The case is re-listed for 16.09.2015.

Case No M- 93 NC No.6/16 Dated 29.07.2015 (held on 06.08.2015)	M/s. Kaygee Loparex India Pvt. Ltd., F.No.01/83/50/297/AM15/DES-IV RLA F.No.03/94/040/01187/AM14 Lic. No.0310776392 dated 28.03.2014

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their U.O. No. 7/263/14-TSW dated 30.04.2015, the Committee decided to approve the case as under:-

The norms were approved in Meeting No.18/83-ALC1/2014 dated 11-03-2015 but there was typographical error in GSM of export product, without any other change in the decision taken by NC in its Meeting No.18/83 dated 11.03.2015, as under:-

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From	To
Release Liners (two side Silicon Coated Paper) 60 to 65 GSM +/- 10%	Release Liners (two side Silicon Coated Paper)80 to 85 GSM +/- 10%

Norms Committee has accepted the recommendation of Deptt. of IPP and approved the case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 6/83-ALC1/2015 **MEETING DATE** : 29.07.2015

1	**Case No.:79/11/83-ALC1/2014**	Party Name: HINDUSTAN MINT & AGRO PRODUCTS PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00392/AM15/	RLA File :29/24/040/00001/AM11/	Lic.No/Date:2910011334 15.06.2010	Defer Date:16.09.2015
	Decision: D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 16.09.2015.			

2	**Case No.:21/44/83-ALC1/2011**	Party Name: INDIAN TECHNOMAC CO.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00766/AM12/	RLA File :05/23/040/00285/AM12/	Lic.No/Date:0510307112 03.11.2011	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and observed that technical			

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	Comments were called for from M/o Mines but the same have not been received so far. It was decided to remind Jt. Secretary, M/O Mines to expedite the comments. D.O. letter was issued on 3.7.2014. The case is re-listed for 16.09.2015.

3	**Case No.:5/40/83-ALC1/2012**	Party Name: ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00742/AM13/	RLA File :17/24/040/00044/AM13/	Lic.No/Date:1710005129 31.10.2012	Defer Date:16.09.2015
	Decision : Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP(2009-14). Mail sent to RA, Goa for hard copy on 19.6.2014, 5.8.2014 and 30.9.2014. The case is re-listed for 16.09.2015.			

4	**Case No.:59/5/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00067/AM14/	RLA File :08/24/040/00402/AM13/	Lic.No/Date:0810118630 20.02.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 16.09.2015.			

5	**Case No.:73/5/83-ALC1/2013**	Party Name:COLORANT LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00081/AM14/	RLA File :08/24/040/00410/AM13/	Lic.No/Date:0810118579 20.02.2013	Defer Date:16.09.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

6	**Case No.:78/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00086/AM14/	RLA File :08/24/040/00397/AM13/	Lic.No/Date:0810118720 21.02.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 16.09.2015.			

7	**Case No.:13/51/83-ALC1/2012**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00919/AM13/	RLA File :15/24/040/00010/AM13/	Lic.No/Date:1510018547 22.02.2013	Defer Date:16.09.2015
	Decision :D/L dated 16.7.2014 issued by Deptt. of C&PC(PC Div). Reminder issued by this office on 12.11.2014. Re-listed for 16.09.2015.			

8	**Case No.:15/5/83-ALC1/2013**	Party Name:SABERO ORGANICS GUJARAT	Meet No/Date:6/83-ALC1/2015	**Status:Case Deferred**

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		LIMITED	29.07.2015	
	HQ File :01/83/050/00023/AM14/	RLA File :03/95/040/00879/AM13/	Lic.No/Date:0310725421 22.02.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

9	**Case No.:82/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00090/AM14/	RLA File :08/24/040/00412/AM13/	Lic.No/Date:0810118793 25.02.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 16.09.2015.			

10	**Case No.:51/5/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00059/AM14/	RLA File :08/24/040/00404/AM13/	Lic.No/Date:0810118866 27.02.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 16.09.2015.			

11	**Case No.:76/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00084/AM14/	RLA File :08/24/040/00420/AM13/	Lic.No/Date:0810118908 28.02.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 16.09.2015.			

12	**Case No.:58/5/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00066/AM14/	RLA File :08/24/040/00431/AM13/	Lic.No/Date:0810119297 12.03.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 16.09.2015.			

13	**Case No.:76/17/83-ALC1/2014**	Party Name:ARJUN CHEMICALS PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00686/AM15/	RLA File :04/24/040/00277/AM13/	Lic.No/Date:0410144057 12.03.2013	Defer Date:16.09.2015
	Decision :D/L dated 25.03.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

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14	**Case No.:43/5/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00051/AM14/	RLA File :03/95/040/00674/AM13/	Lic.No/Date:0310727964 13.03.2013	Defer Date:16.09.2015
	Decision :D/L dated 27.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

15	**Case No.:28/21/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00314/AM14/	RLA File :03/95/040/00675/AM13/	Lic.No/Date:0310728485 18.03.2013	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and Central Excise Data certified by CA and sent to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. The case is re-listed for 16.09.2015.			

16	**Case No.:29/21/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00315/AM14/	RLA File :03/95/040/01021/AM13/	Lic.No/Date:0310728821 20.03.2013	Defer Date:16.09.2015
	Decision :D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

17	**Case No.:21/7/83-ALC1/2013**	Party Name:RUBY MICA COMPANY LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00122/AM14/	RLA File :02/24/040/00207/AM13/	Lic.No/Date:0210188255 02.04.2013	Defer Date:16.09.2015
	Decision :D/L dated 19.05.2015 issued by DIPP. The case is re-listed for 16.09.2015.			

18	**Case No.:57/26/83-ALC1/2013**	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00380/AM14/	RLA File :03/94/040/00010/AM14/	Lic.No/Date:0310730970 10.04.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 16.09.2015.			

19	**Case No.:7/17/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00180/AM14/	RLA File :31/83/040/00202/AM13/	Lic.No/Date:3110057932 16.04.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was			

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	asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 16.09.2015.

20	**Case No.:72/17/83-ALC1/2013**	Party Name:BEE CHEMS	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00245/AM14/	RLA File :06/24/040/00006/AM14/	Lic.No/Date:0610031939 10.05.2013	Defer Date:16.09.2015
	Decision :D/L dated 8.1.2015 issued by DIPP. The case is re-listed for 16.09.2015.			

21	**Case No.:60/26/83-ALC1/2013**	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00383/AM14/	RLA File :03/94/040/01128/AM13/	Lic.No/Date:0310737162 10.06.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 16.09.2015.			

22	**Case No.:14/26/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00337/AM14/	RLA File :03/95/040/01058/AM13/	Lic.No/Date:0310737312 13.06.2013	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 16.09.2015.			

23	**Case No.:15/26/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00338/AM14/	RLA File :03/95/040/01059/AM13/	Lic.No/Date:0310737311 13.06.2013	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter had been issued on 17.4.2014. Reminder issued on 11.8.2014. The case is re-listed for 16.09.2015.			

24	**Case No.:11/26/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00334/AM14/	RLA File :03/95/040/00147/AM14/	Lic.No/Date:0310737714 14.06.2013	Defer Date:16.09.2015
	Decision :D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

25	**Case No.:10/21/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00296/AM14/	RLA File :08/24/040/00079/AM14/	Lic.No/Date:0810122024 18.06.2013	Defer Date:16.09.2015

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	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 8.8.2014. The case is re-listed for 16.09.2015.

26	**Case No.:17/26/83-ALC1/2013**	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00340/AM14/	RLA File :03/95/040/00239/AM14/	Lic.No/Date:0310739216 26.06.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.09.2015.			

27	**Case No.:76/26/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00399/AM14/	RLA File :08/24/040/00114/AM14/	Lic.No/Date:0810122297 27.06.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 16.09.2015.			

28	**Case No.:49/26/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00372/AM14/	RLA File :03/94/040/00066/AM14/	Lic.No/Date:0310740469 05.07.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 23.6.2014 and 6.8.2014. The case is re-listed for 16.09.2015.			

29	**Case No.:2/19/83-ALC1/2013**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00281/AM14/	RLA File :03/95/040/00198/AM14/	Lic.No/Date:0310741056 10.07.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

30	**Case No.:21/26/83-ALC1/2013**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00344/AM14/	RLA File :03/95/040/00052/AM14/	Lic.No/Date:0310741054 10.07.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

31	**Case No.:1/1/83-ALC1/2014**	Party Name:TCPL PACKAGING LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00941/AM14/	RLA File :03/95/040/00224/AM14/	Lic.No/Date:0310741149 11.07.2013	Defer Date:16.09.2015
	Decision : Comments awaited from DIPP. Re-listed for 16.09.2015.			

32	**Case No.:17/30/83-ALC1/2013**	Party Name:INDIAN DYESSTUFF & CHEMICALS MFG CO	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00479/AM14/	RLA File :03/94/040/00294/AM14/	Lic.No/Date:0310741764 17.07.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

33	**Case No.:1/18/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00275/AM14/	RLA File :08/24/040/00162/AM14/	Lic.No/Date:0810122899 18.07.2013	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 7.10.2014. The case is re-listed for 16.09.2015.			

34	**Case No.:2/18/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00276/AM14/	RLA File :08/24/040/00163/AM14/	Lic.No/Date:0810122900 18.07.2013	Defer Date:16.09.2015
	Decision :E-mail sent to RA, Ahmedabad on 24.7.2014 and 29.9.2014 for hard copy of the application. The case is re-listed for 16.09.2015.			

35	**Case No.:34/26/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00357/AM14/	RLA File :03/95/040/00290/AM14/	Lic.No/Date:0310742260 19.07.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments. The case is re-listed for 16.09.2015.			

36	**Case No.:116/26/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00439/AM14/	RLA File :31/83/040/00028/AM14/	Lic.No/Date:3110059549 25.07.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 16.09.2015.			

37	**Case No.:117/26/83-**	Party Name:SYNGENTA	Meet No/Date:6/83-	**Status:Case**

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	ALC1/2013	INDIA LIMITED	ALC1/2015 29.07.2015	**Deferred**
	HQ File :01/83/050/00440/AM14/	RLA File :31/83/040/00029/AM14/	Lic.No/Date:3110059550 25.07.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 16.09.2015.			

38	**Case No.:23/30/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00485/AM14/	RLA File :03/94/040/00310/AM14/	Lic.No/Date:0310743000 26.07.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 16.09.2015.			

39	**Case No.:63/30/83-ALC1/2013**	Party Name:RISE CHEMICAL INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00525/AM14/	RLA File :06/24/040/00015/AM14/	Lic.No/Date:0610033186 26.07.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 16.09.2015.			

40	**Case No.:113/26/83-ALC1/2013**	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00436/AM14/	RLA File :08/24/040/00170/AM14/	Lic.No/Date:0810123302 29.07.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.. The case is re-listed for 16.09.2015.			

41	**Case No.:96/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00419/AM14/	RLA File :08/24/040/00179/AM14/	Lic.No/Date:0810123461 02.08.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 16.09.2015.			

42	**Case No.:121/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00444/AM14/	RLA File :08/24/040/00181/AM14/	Lic.No/Date:0810123458 02.08.2013	Defer Date:16.09.2015

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	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 16.09.2015.

43	**Case No.:95/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00418/AM14/	RLA File :08/24/040/00193/AM14/	Lic.No/Date:0810123500 05.08.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 16.09.2015.			

44	**Case No.:122/26/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00445/AM14/	RLA File :08/24/040/00215/AM14/	Lic.No/Date:0810123891 16.08.2013	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 11.8.2013. The case is re-listed for 16.09.2015.			

45	**Case No.:123/26/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00446/AM14/	RLA File :08/24/040/00216/AM14/	Lic.No/Date:0810123890 16.08.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

46	**Case No.:72/3/83-ALC1/2014**	Party Name:MEHTA PETRO REFINERIES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00094/AM15/	RLA File :03/95/040/00437/AM14/	Lic.No/Date:0310747482 29.08.2013	Defer Date:16.09.2015
	Decision :DL issued by PC Div on 21.10.2014 subsequent reminder on 9.1.2015. The case is re-listed for 16.09.2015.			

47	**Case No.:11/30/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00473/AM14/	RLA File :08/24/040/00221/AM14/	Lic.No/Date:0810124438 04.09.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

48	**Case No.:9/28/83-ALC1/2013**	Party Name:GOYAL INDIA	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Rejected**

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	HQ File :01/83/050/00461/AM14/	RLA File :29/24/040/00006/AM14/	Lic.No/Date:2910022553 12.09.2013	Defer Date:
	Decision : The Committee considered the case as per agenda. The firm has informed that they have paid full duty with interest against the said Advance Authorization. The Committee had decided to withdrawn the case as per the request of the firm.			

49	**Case No.:16/42/83-ALC1/2013**	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00711/AM14/	RLA File :09/24/040/00285/AM14/	Lic.No/Date:0910057614 19.09.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

50	**Case No.:28/42/83-ALC1/2013**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00723/AM14/	RLA File :31/83/040/00115/AM14/	Lic.No/Date:3110060623 07.10.2013	Defer Date:16.09.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

51	**Case No.:60/42/83-ALC1/2013**	Party Name:CALIBRE CHEMICALS PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00755/AM14/	RLA File :03/94/040/01013/AM13/	Lic.No/Date:0310752446 07.10.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

52	**Case No.:61/42/83-ALC1/2013**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00756/AM14/	RLA File :03/95/040/00542/AM14/	Lic.No/Date:0310753766 15.10.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

53	**Case No.:68/42/83-ALC1/2013**	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00763/AM14/	RLA File :03/95/040/00560/AM14/	Lic.No/Date:0310753759 15.10.2013	Defer Date:16.09.2015
	Decision :D/L dated 3.2.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 16.09.2015.			

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54	**Case No.:50/42/83-ALC1/2013**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00745/AM14/	RLA File :10/24/040/00046/AM14/	Lic.No/Date:1010055230 22.10.2013	Defer Date:16.09.2015
	Decision :D/L dated 31.3.2015 vide their U.O.No.146010/84/2012-Ch.II issued by Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 16.09.2015.			

55	**Case No.:29/42/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00724/AM14/	RLA File :31/83/040/00076/AM14/	Lic.No/Date:3110060828 23.10.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

56	**Case No.:74/42/83-ALC1/2013**	Party Name:STEEL MONT PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00769/AM14/	RLA File :03/95/040/00483/AM14/	Lic.No/Date:0310754966 23.10.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

57	**Case No.:6/41/83-ALC1/2013**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00648/AM14/	RLA File :30/24/040/00036/AM14/	Lic.No/Date:3010097773 24.10.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

58	**Case No.:102/42/83-ALC1/2013**	Party Name:ANKIT INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00797/AM14/	RLA File :08/24/040/00329/AM14/	Lic.No/Date:0810125962 24.10.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

59	**Case No.:1/32/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00530/AM14/	RLA File :08/24/040/00249/AM12/	Lic.No/Date:0810125990 25.10.2013	Defer Date:16.09.2015

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	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise earlier. Letter issued on 22.1.2014 and reminded vide letter dated 17.4.2014 and 31.7.2014. The case is re-listed for 16.09.2015.

60	**Case No.:106/42/83-ALC1/2013**	Party Name:PRIMA CHEMICALS,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00801/AM14/	RLA File :08/24/040/00334/AM14/	Lic.No/Date:0810125989 25.10.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

61	**Case No.:2/33/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00534/AM14/	RLA File :08/24/040/00328/AM14/	Lic.No/Date:0810126219 31.10.2013	Defer Date:16.09.2015
	Decision :D/L dated 13.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

62	**Case No.:20/49/83-ALC1/2013**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00899/AM14/	RLA File :07/24/040/00244/AM14/	Lic.No/Date:0710099385 31.10.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014. The case is re-listed for 16.09.2015.			

63	**Case No.:99/42/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00794/AM14/	RLA File :08/24/040/00341/AM14/	Lic.No/Date:0810126313 07.11.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 16.09.2015.			

64	**Case No.:16/41/83-ALC1/2013**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00658/AM14/	RLA File :03/95/040/00612/AM14/	Lic.No/Date:0310757683 12.11.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case is re-listed for 16.09.2015.			

65	**Case No.:23/41/83-ALC1/2013**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00665/AM14/	RLA File :03/94/040/00674/AM14/	Lic.No/Date:0310757577 12.11.2013	Defer Date:16.09.2015
	Decision :: Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 16.09.2015.			

66	**Case No.:92/42/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00787/AM14/	RLA File :03/94/040/00685/AM14/	Lic.No/Date:0310757584 12.11.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 16.09.2015.			

67	**Case No.:15/41/83-ALC1/2013**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00657/AM14/	RLA File :03/94/040/00670/AM14/	Lic.No/Date:0310757764 13.11.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 16.09.2015.			

68	**Case No.:21/41/83-ALC1/2013**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00663/AM14/	RLA File :03/94/040/00669/AM14/	Lic.No/Date:0310757759 13.11.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 16.09.2015.			

69	**Case No.:26/42/83-ALC1/2013**	Party Name:SOUTH INDIA BROMINE AND ALLIED CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00721/AM14/	RLA File :35/24/040/00031/AM14/	Lic.No/Date:3510042650 13.11.2013	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem. Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 16.09.2015.			

70	**Case No.:115/42/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00810/AM14/	RLA File :34/24/040/00195/AM14/	Lic.No/Date:3410038438 13.11.2013	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. Comments awaited. The case is re-listed for 16.09.2015.			

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71	**Case No.:116/42/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00811/AM14/	RLA File :34/24/040/00194/AM14/	Lic.No/Date:3410038456 15.11.2013	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. Comments awaited. The case is re-listed for 16.09.2015.			

72	**Case No.:117/42/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00812/AM14/	RLA File :34/24/040/00147/AM14/	Lic.No/Date:3410038455 15.11.2013	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 30.3.2015. Comments awaited. The case is re-listed for 16.09.2015.			

73	**Case No.:22/42/83-ALC1/2013**	Party Name:HYDERABAD CHEMICAL PRODUCTS LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00717/AM14/	RLA File :09/24/040/00409/AM14/	Lic.No/Date:0910058252 19.11.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 16.09.2015.			

74	**Case No.:114/42/83-ALC1/2013**	Party Name:ANKIT INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00809/AM14/	RLA File :08/24/040/00353/AM14/	Lic.No/Date:0810126564 19.11.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 16.09.2015.			

75	**Case No.:95/42/83-ALC1/2013**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00790/AM14/	RLA File :03/95/040/00635/AM14/	Lic.No/Date:0310758989 25.11.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 16.09.2015.			

76	**Case No.:84/42/83-ALC1/2013**	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00779/AM14/	RLA File :03/95/040/00643/AM14/	Lic.No/Date:0310760170 02.12.2013	Defer Date:16.09.2015

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	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 16.09.2015.

77	**Case No.:49/49/83-ALC1/2013**	Party Name:CUARZO	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00928/AM14/	RLA File :13/24/040/00035/AM14/	Lic.No/Date:1310045472 19.12.2013	Defer Date:16.09.2015
	Decision :D/L dated 20.5.2015 issued by DIPP. The case is re-listed for 16.09.2015.			

78	**Case No.:3/40/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00642/AM14/	RLA File :08/24/040/00384/AM14/	Lic.No/Date:0810127369 24.12.2013	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

79	**Case No.:17/49/83-ALC1/2013**	Party Name:ANKIT INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00896/AM14/	RLA File :08/24/040/00412/AM14/	Lic.No/Date:0810127332 24.12.2013	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 16.09.2015.			

80	**Case No.:24/49/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00903/AM14/	RLA File :08/24/040/00433/AM14/	Lic.No/Date:0810127693 03.01.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14. The case is re-listed for 16.09.2015.			

81	**Case No.:1/42/83-ALC1/2013**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00696/AM14/	RLA File :30/24/040/00046/AM14/	Lic.No/Date:3010099661 07.01.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 16.09.2015.			

82	**Case No.:50/49/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00929/AM14/	RLA File :03/95/040/00698/AM14/	Lic.No/Date:0310765260 09.01.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 28.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

83	**Case No.:13/5/83-ALC1/2014**	Party Name:ANISH CHEMICALS	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00130/AM15/	RLA File :24/24/040/00026/AM14/	Lic.No/Date:2410040618 15.01.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

84	**Case No.:58/3/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00080/AM15/	RLA File :03/94/040/00845/AM14/	Lic.No/Date:0310766904 20.01.2014	Defer Date:16.09.2015
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 16.09.2015.			

85	**Case No.:32/49/83-ALC1/2013**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00911/AM14/	RLA File :04/24/040/00189/AM14/	Lic.No/Date:0410154452 21.01.2014	Defer Date:16.09.2015
	Decision: D/L dated 30.9.2014 issued by Deptt. of C&PC(Chem.Div) . Reminder to be issued. The case is re-listed for 16.09.2015.			

86	**Case No.:67/3/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00089/AM15/	RLA File :03/94/040/00876/AM14/	Lic.No/Date:0310767116 21.01.2014	Defer Date:16.09.2015
	Decision: Comments awaited from DIPP. The case re-listed for 16.09.2015.			

87	**Case No.:70/3/83-ALC1/2014**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00092/AM15/	RLA File :03/95/040/00827/AM14/	Lic.No/Date:0310767523 23.01.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 16.09.2015.			

88	**Case No.:33/49/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00912/AM14/	RLA File :08/24/040/00471/AM14/	Lic.No/Date:0810128507 30.01.2014	Defer Date:16.09.2015
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.09.2015.			

89	**Case No.:44/3/83-ALC1/2014**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00066/AM15/	RLA File :03/95/040/00837/AM14/	Lic.No/Date:0310768789 31.01.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 31.7.2014. The case is re-listed for 16.09.2015.			

90	**Case No.:7/49/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00886/AM14/	RLA File :08/24/040/00476/AM14/	Lic.No/Date:0810128608 03.02.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The Committee had decided to call for Central Excise Data duly certified by Central Excise. Letter issued on 31.7.2014. The case is re-listed for 16.09.2015.			

91	**Case No.:14/5/83-ALC1/2014**	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00131/AM15/	RLA File :34/24/040/00256/AM14/	Lic.No/Date:3410039186 04.02.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.09.2015.			

92	**Case No.:26/49/83-ALC1/2013**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00905/AM14/	RLA File :33/24/040/00012/AM14/	Lic.No/Date:3310028913 05.02.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.09.2015.			

93	**Case No.:4/49/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00883/AM14/	RLA File :08/24/040/00487/AM14/	Lic.No/Date:0810128719 06.02.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 31.7.2014.The case is re-listed for 16.09.2015.			

94	**Case No.:4/3/83-ALC1/2014**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:3110062470	Defer

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	:01/83/050/00026/AM15/	:31/83/040/00180/AM14/	07.02.2014	Date:16.09.2015
	Decision :D/L dated 03.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

95	**Case No.:83/3/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00105/AM15/	RLA File :08/24/040/00496/AM14/	Lic.No/Date:0810128896 17.02.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 16.09.2015.			

96	**Case No.:8/2/83-ALC1/2014**	Party Name:MAGNUM OVERSEAS (INDIA)	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00008/AM15/	RLA File :03/95/040/00904/AM14/	Lic.No/Date:0310770510 18.02.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Deptt. of C&PC(Chem. Div) was asked to expedite their comments vide reminder dated 14.7.2014. The case is re-listed for 16.09.2015.			

97	**Case No.:14/3/83-ALC1/2014**	Party Name:JKS MATCHES PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00036/AM15/	RLA File :35/24/040/00043/AM14/	Lic.No/Date:3510043603 25.02.2014	Defer Date:16.09.2015
	Decision :D/L dated 30.06.2015 issued by DIPP. The case is re-listed for 16.09.2015.			

98	**Case No.:73/3/83-ALC1/2014**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00095/AM15/	RLA File :03/95/040/00943/AM14/	Lic.No/Date:0310771916 25.02.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC (Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 16.09.2015.			

99	**Case No.:15/3/83-ALC1/2014**	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00037/AM15/	RLA File :08/24/040/00520/AM14/	Lic.No/Date:0810129201 26.02.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC (Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. The case is re-listed for 16.09.2015.			

100	**Case No.:13/3/83-ALC1/2014**	Party Name:BASIC WATER NEEDS INDIA PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00035/AM15/	RLA File :25/24/040/00010/AM14/	Lic.No/Date:2510004275 27.02.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

101	**Case No.:8/3/83-ALC1/2014**	Party Name:B & A PACKAGING INDIA LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00030/AM15/	RLA File :02/24/040/00198/AM14/	Lic.No/Date:0210200677 28.02.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The case is re-listed for 16.09.2015.			

102	**Case No.:11/3/83-ALC1/2014**	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00033/AM15/	RLA File :08/24/040/00529/AM14/	Lic.No/Date:0810129261 28.02.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 16.09.2015.			

103	**Case No.:10/15/83-ALC1/2014**	Party Name:UNIVERSAL BIOFUELS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00506/AM15/	RLA File :09/24/040/00590/AM14/	Lic.No/Date:0910059532 11.03.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from firm has been received and sent to Deptt. of C&PC(Chem.Div) on 28.1.2015. The case is re-listed for 16.09.2015.			

104	**Case No.:1/3/83-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00023/AM15/	RLA File :15/24/040/00015/AM14/	Lic.No/Date:1510021478 12.03.2014	Defer Date:16.09.2015
	Decision :DL dated 11.6.2014 issued by Deptt. of C&PC(PC.Div) . Reminder to be issued. The case is re-listed for 16.09.2015.			

105	**Case No.:79/3/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00101/AM15/	RLA File :33/24/040/00016/AM14/	Lic.No/Date:3310029266 18.03.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Reminder to TA, Chem Div. issued on 6.8.2014. The case is re-listed for 16.09.2015.			

106	**Case No.:1/5/83-**	Party Name:KMB	Meet No/Date:6/83-	**Status:Case**

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	ALC1/2014	TRADING CORPORATION P LTD,	ALC1/2015 29.07.2015	**Deferred**
	HQ File :01/83/050/00118/AM15/	RLA File :32/24/040/00029/AM14/	Lic.No/Date:3210074173 19.03.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

107	**Case No.:39/6/83-ALC1/2015**	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00369/AM16/	RLA File :04/24/040/00227/AM13/	Lic.No/Date:0410156343 19.03.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

108	**Case No.:40/6/83-ALC1/2015**	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00370/AM16/	RLA File :04/24/040/00251/AM13/	Lic.No/Date:0410156341 19.03.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

109	**Case No.:2/1/83-ALC1/2014**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00942/AM14/	RLA File :08/24/040/00572/AM14/	Lic.No/Date:0810129902 21.03.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). E-mail issued to RA on 30.9.2014. The case is re-listed for 16.09.2015.			

110	**Case No.:9/5/83-ALC1/2014**	Party Name:WITMANS INDUSTRIES PRIVATE LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00126/AM15/	RLA File :03/95/040/01015/AM12/	Lic.No/Date:0310775336 21.03.2014	Defer Date:16.09.2015
	Decision : Comment awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.2014. Re-listed for 16.09.2015.			

111	**Case No.:7/2/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00007/AM15/	RLA File :08/24/040/00553/AM14/	Lic.No/Date:0810130211 01.04.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy of the			

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	application has not been received through RA and defer the case. Letter issued on 19.6.2014. The case is re-listed for 16.09.2015.

112	**Case No.:71/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00478/AM15/	RLA File :17/24/040/00001/AM15/	Lic.No/Date:1710005789 21.04.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

113	**Case No.:5/11/83-ALC1/2014**	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00318/AM15/	RLA File :09/24/040/00643/AM14/	Lic.No/Date:0910059878 25.04.2014	Defer Date:16.09.2015
	Decision :D/L dated 22.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

114	**Case No.:8/11/83-ALC1/2014**	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00321/AM15/	RLA File :03/94/040/01162/AM14/	Lic.No/Date:0310779662 28.04.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.09.2015.			

115	**Case No.:35/11/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00348/AM15/	RLA File :03/94/040/00067/AM15/	Lic.No/Date:0310779935 29.04.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.09.2015.			

116	**Case No.:38/11/83-ALC1/2014**	Party Name:RAJ PETRO SPECIALITIES PVT.LTD.(FORMERLY-SURYODAY	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00351/AM15/	RLA File :03/95/040/00062/AM15/	Lic.No/Date:0310780071 30.04.2014	Defer Date:16.09.2015
	Decision :D/L dated 21.1.2015 issued by Deptt. of C&PC(PC Div). Re-listed for 16.09.2015.			

117	**Case No.:80/6/83-ALC1/2015**	Party Name:DEEP POLYMERS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00411/AM16/	RLA File :08/24/040/00015/AM15/	Lic.No/Date:0810131124 07.05.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer			

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	consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.

118	**Case No.:59/11/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00372/AM15/	RLA File :03/95/040/00082/AM15/	Lic.No/Date:0310781248 09.05.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 27.3.2015. Comments awaited. The case is re-listed for 16.09.2015.			

119	**Case No.:66/11/83-ALC1/2014**	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00379/AM15/	RLA File :03/95/040/00110/AM15/	Lic.No/Date:0310781118 09.05.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.09.2015.			

120	**Case No.:11/5/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00128/AM15/	RLA File :08/24/040/00041/AM15/	Lic.No/Date:0810131287 12.05.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 16.09.2015.			

121	**Case No.:12/5/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00129/AM15/	RLA File :08/24/040/00042/AM15/	Lic.No/Date:0810131288 12.05.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 16.09..2015.			

122	**Case No.:71/11/83-ALC1/2014**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00384/AM15/	RLA File :03/95/040/00120/AM15/	Lic.No/Date:0310781513 13.05.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Department of C&PC(Chem Div) was asked to expedite their comments vide reminder dated 6.8.14.Re-listed for 16.09.2015.			

123	**Case No.:75/11/83-ALC1/2014**	Party Name:MERIT POLYPLAST	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00388/AM15/	RLA File :03/95/040/00055/AM15/	Lic.No/Date:0310781978 19.05.2014	Defer Date:16.09.2015

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	Decision :D/L dated 9.1.2015 issued by Deptt. of C&PC(PC Div). Reminder to be issued. Re-listed for 16.09.2015.

124	**Case No.:75/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00482/AM15/	RLA File :17/24/040/00010/AM15/	Lic.No/Date:1710005815 20.05.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.09.2015.			

125	**Case No.:74/11/83-ALC1/2014**	Party Name:TYTAN ORGANICS PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00387/AM15/	RLA File :03/95/040/00089/AM15/	Lic.No/Date:0310782327 21.05.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.09.2015.			

126	**Case No.:44/15/83-ALC1/2014**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00540/AM15/	RLA File :03/94/040/00112/AM15/	Lic.No/Date:0310782315 21.05.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.09.2015.			

127	**Case No.:15/5/83-ALC1/2014**	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00132/AM15/	RLA File :04/24/040/00037/AM15/	Lic.No/Date:0410158100 22.05.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.09.2015.			

128	**Case No.:11/15/83-ALC1/2014**	Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00507/AM15/	RLA File :09/24/040/00095/AM15/	Lic.No/Date:0910060179 22.05.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/17/2012-CH-II dated 10.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Azoxystrobin Technical 98%	1 kg	1. 2- Hydroxyl Phenyl Acetic Acid	0.880 kg
		2. Trimethyl orthoformate	0.860 kg
		3. 4,6 Dichloropyrimide	0.800 kg
		4. Ortho-cyano phenol	0.378 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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129	**Case No.:45/15/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00541/AM15/	RLA File :03/94/040/00081/AM15/	Lic.No/Date:0310782482 22.05.2014	Defer Date:16.09.2015
	Decision :D/L dated 3.3.2015 issued by Deptt. of C&PC(Chem.Div) (AKA) . The case is re-listed for 16.09.2015.			

130	**Case No.:59/15/83-ALC1/2014**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00555/AM15/	RLA File :03/94/040/00098/AM15/	Lic.No/Date:0310782484 22.05.2014	Defer Date:16.09.2015
	Decision :D/L dated 5.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 16.09.2015.			

131	**Case No.:73/11/83-ALC1/2014**	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00386/AM15/	RLA File :03/95/040/00150/AM15/	Lic.No/Date:0310782707 23.05.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

132	**Case No.:78/11/83-ALC1/2014**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00391/AM15/	RLA File :07/24/040/00062/AM15/	Lic.No/Date:0710104413 23.05.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

133	**Case No.:54/11/83-ALC1/2014**	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00367/AM15/	RLA File :03/95/040/00016/AM15/	Lic.No/Date:0310782844 26.05.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 12.2.2015. The case is re-listed for 16.09.2015.			

134	**Case No.:59/13/83-ALC1/2014**	Party Name:HP INTERNATIONAL	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00466/AM15/	RLA File :03/94/040/00139/AM15/	Lic.No/Date:0310783465 29.05.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div.). The case re-listed for 16.09.2015.			

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135	**Case No.:66/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00473/AM15/	RLA File :17/24/040/00013/AM15/	Lic.No/Date:1710005830 29.05.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 16.09.2015.			

136	**Case No.:52/11/83-ALC1/2014**	Party Name:J.G. CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00365/AM15/	RLA File :02/21/040/00066/AM15/	Lic.No/Date:0210203709 02.06.2014	Defer Date:16.09.2015
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

137	**Case No.:32/11/83-ALC1/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00345/AM15/	RLA File :03/95/040/00162/AM15/	Lic.No/Date:0310784151 03.06.2014	Defer Date:16.09.2015
	Decision :D/L dated 30.1.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 16.09.2015.			

138	**Case No.:65/11/83-ALC1/2014**	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00378/AM15/	RLA File :02/24/040/00040/AM15/	Lic.No/Date:0210203847 05.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 16.09.2015.			

139	**Case No.:47/15/83-ALC1/2014**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00543/AM15/	RLA File :03/94/040/00183/AM15/	Lic.No/Date:0310784514 05.06.2014	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/176/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-			

Item of Export	Qty.	Item of Import	Qty
As approved by NC	-do-	As approved by NC	-do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

140	**Case No.:13/15/83-**	Party Name:GSC, GLASS	Meet No/Date:6/83-	**Status:Case**

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	ALC1/2014	LIMITED	ALC1/2015 29.07.2015	**Approved**
	HQ File :01/83/050/00509/AM15/	RLA File :05/23/040/00100/AM15/	Lic.No/Date:0510388379 06.06.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/114/2015-TSW dated 06.08.2015, the Committee decided to approve the case as under :-

Export Item : 24mm Multiple Walled Insulation Glass (DGU) with 6mm Magnetron coated glass+12 mm airgap+6mm clear

Quantity: 6000 Sq. Mt.

Import Item:

S. No	Item description	Quantity recommended
1	6mm thickness releflective float glass	1.08 Sq.Mt./Sq.Mt. content in export product.
2	6mm thick clear float glass	1.08 Sq.Mt./Sq. Mt. content in export product.
3	1.50 mm thick aluminium spacer	Net +2%

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

141	**Case No.:67/13/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00474/AM15/	RLA File :17/24/040/00023/AM15/	Lic.No/Date:1710005848 10.06.2014	Defer Date:16.09.2015

Decision : Comments awaited from Deptt. of C&PC(Chem Div.). The case re-listed for 16.09.2015.

142	**Case No.:40/15/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00536/AM15/	RLA File :03/95/040/00166/AM15/	Lic.No/Date:0310785106 11.06.2014	Defer Date:16.09.2015

Decision : Comments awaited from Deptt. of C&PC (Chem Div). The case re-listed for 16.09.2015.

143	**Case No.:50/15/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00546/AM15/	RLA File :03/95/040/00891/AM14/	Lic.No/Date:0310785062 11.06.2014	Defer Date:16.09.2015

Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 16.09.2015.

144	**Case No.:1/7/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:6/83-ALC1/2015	**Status:Case Deferred**

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			29.07.2015	
	HQ File :01/83/050/00133/AM15/	RLA File :34/24/040/00022/AM15/	Lic.No/Date:3410040253 12.06.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

145	**Case No.:6/11/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00319/AM15/	RLA File :08/24/040/00101/AM15/	Lic.No/Date:0810132299 12.06.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

146	**Case No.:28/11/83-ALC1/2014**	Party Name:TARA MERCANTILE PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00341/AM15/	RLA File :05/24/040/00497/AM14/	Lic.No/Date:0510388623 12.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

147	**Case No.:2/7/83-ALC1/2014**	Party Name:ASTRON PACKAGING LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00134/AM15/	RLA File :08/24/040/00109/AM15/	Lic.No/Date:0810132331 13.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

148	**Case No.:56/11/83-ALC1/2014**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00369/AM15/	RLA File :08/24/040/00117/AM15/	Lic.No/Date:0810132315 13.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

149	**Case No.:21/11/83-ALC1/2014**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00334/AM15/	RLA File :10/24/040/00023/AM15/	Lic.No/Date:1010058474 17.06.2014	Defer Date:16.09.2015
	Decision :D/L dated 1.4.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 19.06.2015.			

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150	**Case No.:63/11/83-ALC1/2014**	Party Name:SHITAL INDUSTRIES PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00376/AM15/	RLA File :08/24/040/00111/AM15/	Lic.No/Date:0810132362 17.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

151	**Case No.:58/13/83-ALC1/2014**	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00465/AM15/	RLA File :03/94/040/00114/AM15/	Lic.No/Date:0310785477 17.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

152	**Case No.:37/11/83-ALC1/2014**	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00350/AM15/	RLA File :04/24/040/00070/AM15/	Lic.No/Date:0410158741 18.06.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 17.3.2015. The case is re-listed for 16.09.2015.			

153	**Case No.:54/13/83-ALC1/2014**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00461/AM15/	RLA File :03/94/040/00085/AM15/	Lic.No/Date:0310785570 18.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

154	**Case No.:55/13/83-ALC1/2014**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00462/AM15/	RLA File :03/94/040/00174/AM15/	Lic.No/Date:0310785572 18.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

155	**Case No.:12/11/83-ALC1/2014**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00325/AM15/	RLA File :04/24/040/00041/AM15/	Lic.No/Date:0410158765 19.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

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156	**Case No.:27/11/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00340/AM15/	RLA File :08/24/040/00021/AM15/	Lic.No/Date:0810132394 19.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

158	**Case No.:21/13/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00428/AM15/	RLA File :34/24/040/00065/AM15/	Lic.No/Date:3410040284 19.06.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 04.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

155	**Case No.:70/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00477/AM15/	RLA File :17/24/040/00026/AM15/	Lic.No/Date:1710005856 19.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

156	**Case No.:77/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00484/AM15/	RLA File :17/24/040/00025/AM15/	Lic.No/Date:1710005855 19.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

160	**Case No.:61/15/83-ALC1/2014**	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00557/AM15/	RLA File :03/95/040/00235/AM15/	Lic.No/Date:0310785689 19.06.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div) on 24.2.2015. The case is re-listed for 16.09.2015.			

161	**Case No.:69/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00476/AM15/	RLA File :17/24/040/00029/AM15/	Lic.No/Date:1710005861 20.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

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162	**Case No.:74/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00481/AM15/	RLA File :17/24/040/00028/AM15/	Lic.No/Date:1710005860 20.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

163	**Case No.:78/13/83-ALC1/2014**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00485/AM15/	RLA File :17/24/040/00027/AM15/	Lic.No/Date:1710005859 20.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

164	**Case No.:40/13/83-ALC1/2014**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00447/AM15/	RLA File :07/24/040/00104/AM15/	Lic.No/Date:0710105327 23.06.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The Committee noted that DIPP returned the application, and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 16.09.2015.			

165	**Case No.:61/11/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00374/AM15/	RLA File :08/24/040/00129/AM15/	Lic.No/Date:0810132433 24.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

166	**Case No.:44/13/83-ALC1/2014**	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00451/AM15/	RLA File :03/95/040/00227/AM15/	Lic.No/Date:0310785919 24.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div). The case re-listed for 16.09.2015.			

167	**Case No.:11/13/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00418/AM15/	RLA File :08/24/040/00131/AM15/	Lic.No/Date:0810132487 26.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

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168	**Case No.:23/13/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00430/AM15/	RLA File :34/24/040/00084/AM15/	Lic.No/Date:3410040318 26.06.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 04.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

169	**Case No.:24/13/83-ALC1/2014**	Party Name:GRASIM INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00431/AM15/	RLA File :34/24/040/00085/AM15/	Lic.No/Date:3410040316 26.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

170	**Case No.:25/13/83-ALC1/2014**	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00432/AM15/	RLA File :07/24/040/00097/AM15/	Lic.No/Date:0710105417 26.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

171	**Case No.:48/13/83-ALC1/2014**	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00455/AM15/	RLA File :03/95/040/00167/AM15/	Lic.No/Date:0310786082 26.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

172	**Case No.:16/17/83-ALC1/2014**	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00626/AM15/	RLA File :03/94/040/00261/AM15/	Lic.No/Date:0310786063 26.06.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 13.07.2015 issued by Deptt. of C&PC(PC. Div)(OPS) . Re-listed for 16.09.2015.			

173	**Case No.:32/17/83-ALC1/2014**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00642/AM15/	RLA File :03/94/040/00247/AM15/	Lic.No/Date:0310786090 26.06.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer			

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	consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.

174	**Case No.:12/13/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00419/AM15/	RLA File :08/24/040/00023/AM15/	Lic.No/Date:0810132515 30.06.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

175	**Case No.:22/13/83-ALC1/2014**	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00429/AM15/	RLA File :08/24/040/00118/AM15/	Lic.No/Date:0810132532 30.06.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

176	**Case No.:72/17/83-ALC1/2014**	Party Name:WENDT (INDIA) LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00682/AM15/	RLA File :07/21/040/00271/AM15/	Lic.No/Date:0710105464 30.06.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

177	**Case No.:2/13/83-ALC1/2014**	Party Name:PREM INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00409/AM15/	RLA File :05/24/040/00152/AM15/	Lic.No/Date:0510389343 03.07.2014	Defer Date:16.09.2015
	Decision :D/L dated 23.04.2015 has been issued to firm by Deptt. of IPP. Followed by reminders dated 21.05.2015 & 29.06.2015. The case re-listed for 16.09.2015.			

178	**Case No.:41/13/83-ALC1/2014**	Party Name:ACMECHEM LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00448/AM15/	RLA File :02/24/040/00055/AM15/	Lic.No/Date:0210204314 03.07.2014	Defer Date:16.09.2015
	Decision :D/L dated 9.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 16.09.2015.			

179	**Case No.:43/13/83-ALC1/2014**	Party Name:ACMECHEM LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0210204313	Defer

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	:01/83/050/00450/AM15/	:02/24/040/00054/AM15/	03.07.2014	Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

180	**Case No.:31/17/83-ALC1/2014**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00641/AM15/	RLA File :03/94/040/00285/AM15/	Lic.No/Date:0310786433 04.07.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 16.09.2015.			

181	**Case No.:9/13/83-ALC1/2014**	Party Name:CHEMIZOL ADDITIVES PVT.LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00416/AM15/	RLA File :07/24/040/00118/AM15/	Lic.No/Date:0710105533 07.07.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

182	**Case No.:30/17/83-ALC1/2014**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00640/AM15/	RLA File :03/94/040/00273/AM15/	Lic.No/Date:0310786469 07.07.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application was refer to Deptt. of C&PC(Chem.Div)(AKA) on 1.4.2015. Comments awaited. The case is re-listed for 16.09.2015.			

183	**Case No.:43/15/83-ALC1/2014**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00539/AM15/	RLA File :03/95/040/00168/AM15/	Lic.No/Date:0310786530 08.07.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/17/2012-CH-II dated 10.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Diflufenican Technical 98% Min.	1 kg	1. 2-Chloro Nicotinic Acid	0.481 kg.
		2. 2-4 Difluoro Aniline	0.380 kg.
		3. 3-Hydroxy Benzotrifluoride	0.566 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

184	**Case No.:3/13/83-ALC1/2014**	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0510389659	Defer

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	:01/83/050/00410/AM15/	:05/24/040/00150/AM15/	11.07.2014	Date:16.09.2015
	Decision :D/L dated 2.3.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 16.09.2015.			

185	**Case No.:16/13/83-ALC1/2014**	Party Name:GUJARAT PARAFFINS PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00423/AM15/	RLA File :08/24/040/00546/AM14/	Lic.No/Date:0810132668 11.07.2014	Defer Date:16.09.2015
	Decision :D/L dated 05.02.2015 issued by DC, (MSME). Re-listed for 16.09.2015.			

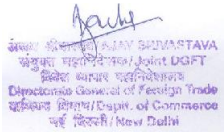
186	**Case No.:1/9/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00228/AM15/	RLA File :34/24/040/00089/AM15/	Lic.No/Date:3410040365 14.07.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

187	**Case No.:5/13/83-ALC1/2014**	Party Name:CATERPILLAR SIGNS PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00412/AM15/	RLA File :08/24/040/00144/AM15/	Lic.No/Date:0810132685 14.07.2014	Defer Date:16.09.2015
	Decision :D/L dated 21.4.2015 issued by DIPP. Followed by reminders dated 21.05.2015 & 29.06.2015. The case is re-listed for 16.09.2015.			

188	**Case No.:6/17/83-ALC1/2014**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00616/AM15/	RLA File :03/95/040/00321/AM15/	Lic.No/Date:0310786779 14.07.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

189	**Case No.:8/17/83-ALC1/2014**	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00618/AM15/	RLA File :03/94/040/00322/AM15/	Lic.No/Date:0310786774 14.07.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

190	**Case No.:6/13/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**



	HQ File :01/83/050/00413/AM15/	RLA File :08/24/040/00145/AM15/	Lic.No/Date:0810132695 15.07.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

191	**Case No.:7/17/83-ALC1/2014**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00617/AM15/	RLA File :03/94/040/00329/AM15/	Lic.No/Date:0310786869 15.07.2014	Defer Date:16.09.2015
	Decision :D/L dated 27.2.2015 issued by Deptt. of C&PC(Chem.Div) . The case is re-listed for 16.09.2015.			

192	**Case No.:32/13/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00439/AM15/	RLA File :08/24/040/00158/AM15/	Lic.No/Date:0810132743 16.07.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

193	**Case No.:27/17/83-ALC1/2014**	Party Name:COLORCON ASIA PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00637/AM15/	RLA File :17/24/040/00005/AM15/	Lic.No/Date:1710005882 17.07.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 17.3.2015. The case is re-listed for 16.09.2015.			

194	**Case No.:18/17/83-ALC1/2014**	Party Name:CHEMINOVA INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00628/AM15/	RLA File :03/94/040/00344/AM15/	Lic.No/Date:0310787252 23.07.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 5.3.2015. The case is re-listed for 16.09.2015.			

195	**Case No.:6/15/83-ALC1/2014**	Party Name:SNAM ABRASIVES PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00502/AM15/	RLA File :07/24/040/00004/AM15/	Lic.No/Date:0710106125 24.07.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div) on 24.2.2015. The case is re-listed for 16.09.2015.			

196	**Case No.:46/17/83-**	Party Name:SAVITA	Meet No/Date:6/83-	**Status:Case**

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	ALC1/2014	POLYMERS LTD.	ALC1/2015 29.07.2015	**Deferred**
	HQ File :01/83/050/00656/AM15/	RLA File :03/95/040/00342/AM15/	Lic.No/Date:0310787349 25.07.2014	Defer Date:16.09.2015
	Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 16.09.2015.			

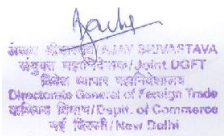
197	**Case No.:38/13/83-ALC1/2014**	Party Name:BEE CHEMS	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00445/AM15/	RLA File :06/24/040/00015/AM15/	Lic.No/Date:0610037863 31.07.2014	Defer Date:16.09.2015
	Decision :D/L dated 21.05.2015 issued by Deptt. of IPP. Re-listed for 16.09.2015.			

198	**Case No.:22/15/83-ALC1/2014**	Party Name:R. K. INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00518/AM15/	RLA File :34/24/040/00105/AM15/	Lic.No/Date:3410040421 31.07.2014	Defer Date:16.09.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

199	**Case No.:44/17/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00654/AM15/	RLA File :03/95/040/00367/AM15/	Lic.No/Date:0310787462 31.07.2014	Defer Date:16.09.2015
	Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 16.09.2015.			

200	**Case No.:45/17/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00655/AM15/	RLA File :03/95/040/00370/AM15/	Lic.No/Date:0310787438 31.07.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(PC.Div)(AKA) on 12.3.2015. The case is re-listed for 16.09.2015.			

201	**Case No.:3/11/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00316/AM15/	RLA File :08/24/040/00171/AM15/	Lic.No/Date:0810132857 01.08.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			



202	**Case No.:53/17/83-ALC1/2014**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00663/AM15/	RLA File :08/24/040/00179/AM15/	Lic.No/Date:0810132892 05.08.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

203	**Case No.:54/17/83-ALC1/2014**	Party Name:OMKAR SPECIALITY CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00664/AM15/	RLA File :03/95/040/00381/AM15/	Lic.No/Date:0310787635 05.08.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

204	**Case No.:16/15/83-ALC1/2014**	Party Name:STERICON PHARMA PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00512/AM15/	RLA File :07/24/040/00157/AM15/	Lic.No/Date:0710106308 06.08.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The Committee noted that DIPP returned the application, and consequently it was refer to concerned Deptt. U.O. to be issued. Accordingly the case may be re-listed on 16.09.2015.			

205	**Case No.:41/17/83-ALC1/2014**	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00651/AM15/	RLA File :03/95/040/00405/AM15/	Lic.No/Date:0310787834 08.08.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.15022/7/2014-CH-II dated 13.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
Prallethrin Technical	1 kg	1. Chrysanthemic Acid Chloride	0.689 kg.
		2. Prallethlone Alcohol	0.532 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

206	**Case No.:42/17/83-ALC1/2014**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00652/AM15/	RLA File :03/95/040/00383/AM15/	Lic.No/Date:0310787836 08.08.2014	Defer Date:16.09.2015

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Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
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	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.

207	**Case No.:55/17/83-ALC1/2014**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00665/AM15/	RLA File :03/95/040/00408/AM15/	Lic.No/Date:0310787835 08.08.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

208	**Case No.:58/17/83-ALC1/2014**	Party Name:VRS GRANITES PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00668/AM15/	RLA File :09/24/040/00233/AM15/	Lic.No/Date:0910060834 08.08.2014	Defer Date:16.09.2015
	Decision :D/L dated 21.05.2015 issued by Deptt. of IPP. Followed reminder dated 29.06.2015. Re-listed for 16.09.2015.			

209	**Case No.:47/17/83-ALC1/2014**	Party Name:RUSHIL DECOR LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00657/AM15/	RLA File :08/24/040/00187/AM15/	Lic.No/Date:0810132945 11.08.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 17.3.2015. The case is re-listed for 16.09.2015.			

210	**Case No.:12/15/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00508/AM15/	RLA File :30/24/040/00027/AM15/	Lic.No/Date:3010103093 13.08.2014	Defer Date:16.09.2015
	Decision :D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 16.09.2015.			

211	**Case No.:69/15/83-ALC1/2014**	Party Name:G S P CROP SCIENCE PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00565/AM15/	RLA File :08/24/040/00152/AM15/	Lic.No/Date:0810132970 13.08.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

212	**Case No.:67/17/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00677/AM15/	RLA File :17/24/040/00053/AM15/	Lic.No/Date:1710005894 14.08.2014	Defer Date:16.09.2015

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	Decision :D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 16.09.2015.2015.			

213	**Case No.:76/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00572/AM15/	RLA File :08/24/040/00024/AM15/	Lic.No/Date:0810133056 20.08.2014	Defer Date:16.09.2015
	Decision: Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

214	**Case No.:79/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00575/AM15/	RLA File :08/24/040/00075/AM15/	Lic.No/Date:0810133059 20.08.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

215	**Case No.:27/15/83-ALC1/2014**	Party Name:GSC, GLASS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00523/AM15/	RLA File :05/23/040/00187/AM15/	Lic.No/Date:0510390632 21.08.2014	Defer Date:16.09.2015
	Decision : Comments awaited from DIPP. The case re-listed for 16.09.2015.			

216	**Case No.:84/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00580/AM15/	RLA File :08/24/040/00103/AM15/	Lic.No/Date:0810133067 21.08.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

217	**Case No.:72/15/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00568/AM15/	RLA File :08/24/040/00106/AM15/	Lic.No/Date:0810133083 22.08.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

218	**Case No.:73/15/83-ALC1/2014**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00569/AM15/	RLA File :08/24/040/00194/AM15/	Lic.No/Date:0810133092 25.08.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.09.2015.			

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219	**Case No.:9/17/83-ALC1/2014**	Party Name:FITWEL GASKET COMPANY (INDIA) PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00619/AM15/	RLA File :31/83/040/00129/AM15/	Lic.No/Date:3110064779 25.08.2014	Defer Date:16.09.2015
	Decision : Comments awaited from DIPP. The case is re-listed for 16.09.2015.			

220	**Case No.:74/15/83-ALC1/2014**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00570/AM15/	RLA File :08/24/040/00188/AM15/	Lic.No/Date:0810133101 26.08.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div)(AKA). The case is re-listed for 16.09.2015.			

221	**Case No.:83/15/83-ALC1/2014**	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00579/AM15/	RLA File :08/24/040/00198/AM15/	Lic.No/Date:0810133102 26.08.2014	Defer Date:16.09.2015
	Decision :D/L dated 10.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 16.09.2015.			

222	**Case No.:19/15/83-ALC1/2014**	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00515/AM15/	RLA File :05/23/040/00215/AM15/	Lic.No/Date:0510390835 29.08.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case is re-listed for 16.09.2015.			

223	**Case No.:7/19/83-ALC1/2014**	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00783/AM15/	RLA File :02/24/040/00106/AM15/	Lic.No/Date:0210204890 01.09.2014	Defer Date:16.09.2015
	Decision :/L dated 02.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

224	**Case No.:12/17/83-ALC1/2014**	Party Name:AMPACET SPECIALITY PRODUCTS PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00622/AM15/	RLA File :31/83/040/00053/AM15/	Lic.No/Date:3110064823 02.09.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div) (OPS). The case is re-listed for 16.09.2015.			

225	**Case No.:13/17/83-**	Party Name:AMPACET	Meet No/Date:6/83-	**Status:Case**

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	ALC1/2014	SPECIALITY PRODUCTS PVT. LTD.	ALC1/2015 29.07.2015	**Deferred**
	HQ File :01/83/050/00623/AM15/	RLA File :31/83/040/00052/AM15/	Lic.No/Date:3110064822 02.09.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(PC Div) (OPS). The case is re-listed for 16.09.2015.			

	Case No.:52/17/83-ALC1/2014	Party Name:VIBFAST PIGMENTS PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
226	HQ File :01/83/050/00662/AM15/	RLA File :08/24/040/00206/AM15/	Lic.No/Date:0810133196 02.09.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div) (AKA). The case re-listed for 16.09.2015.			

	Case No.:49/17/83-ALC1/2014	Party Name:JK MASTER BATCH PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00659/AM15/	RLA File :05/23/040/00223/AM15/	Lic.No/Date:0510390980 04.09.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/66/2012-PC-II dated 24.07.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg/MT	Name of Import Item (s)	Qty in Kg.
WHITE MASTER BATCH 55% POLYMER 45% TITANIUM DIOXIDE (+/- 1% VARIATION)	One	i) RELEVANT POLYMERS LLDPE ii) TITANIUM DIOXIDE T 102	0.5609 0.4589

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Name of Export Items (s)	Qty. in Kg/MT	Name of Import Item (s)	Qty in Kg.
ADDITIVE MASTER BATCH BRIGHTNER (PPA) 95% POLYMERS (LLDPE) 5% OPTICAL WHITINING AGENT (+/- 1% VARIATION)	One	i) RELEVANT POLYMERS LLDPE ii) OPTICAL WHITINING AGENT BRIGHTNER (PPA)	0.9684 0.0507

Name of Export Items (s)	Qty. in Kg/MT	Name of Import Item (s)	Qty in Kg.
ADDITIVE MASTER BATCH BRIGHTNER (PP A) 96% POLYMERS (LLDPE) 4% OPTICAL WHITINING AGENT (+/- 1% VARIATION)	One	i) RELEVANT POLYMERS LLDPE ii) OPTICAL WHITINING AGENT BRIGHTER (ANTI BLOCK)	0.9792 0.0408

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

228	**Case No.:36/17/83-ALC1/2014**	Party Name:SHAILNICK CHEMICALS PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00646/AM15/	RLA File :08/24/040/00210/AM15/	Lic.No/Date:0810133259 08.09.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

229	**Case No.:51/17/83-ALC1/2014**	Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00661/AM15/	RLA File :29/24/040/00005/AM15/	Lic.No/Date:2910025160 08.09.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

230	**Case No.:39/17/83-ALC1/2014**	Party Name:SAIBABA SURFACTANTS (P) LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00649/AM15/	RLA File :08/24/040/00208/AM15/	Lic.No/Date:0810133300 11.09.2014	Defer Date:16.09.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

231	**Case No.:10/17/83-ALC1/2014**	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00620/AM15/	RLA File :15/24/040/00010/AM15/	Lic.No/Date:1510022022 12.09.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

232	**Case No.:11/17/83-ALC1/2014**	Party Name:ECOCAT INDIA PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00621/AM15/	RLA File :05/23/040/00247/AM15/	Lic.No/Date:0510391109 12.09.2014	Defer Date:16.09.2016
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

233	**Case No.:66/17/83-ALC1/2014**	Party Name:RUBAMIN LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00676/AM15/	RLA File :34/24/040/00148/AM15/	Lic.No/Date:3410040549 15.09.2014	Defer Date:16.09.2015
	Decision :D/L dated 12.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Followed reminder dated 04.08.2015. The case is Re-listed for 16.09.2015.			

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234	**Case No.:70/17/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00680/AM15/	RLA File :33/24/040/00008/AM15/	Lic.No/Date:3310030076 15.09.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

235	**Case No.:71/17/83-ALC1/2014**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00681/AM15/	RLA File :33/24/040/00009/AM15/	Lic.No/Date:3310030075 15.09.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

236	**Case No.:41/19/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00817/AM15/	RLA File :03/94/040/00565/AM15/	Lic.No/Date:0310789200 15.09.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 29.4.2015. The case is re-listed for 16.09.2015.			

237	**Case No.:34/17/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00644/AM15/	RLA File :08/24/040/00151/AM15/	Lic.No/Date:0810133353 16.09.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

238	**Case No.:37/17/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00647/AM15/	RLA File :08/24/040/00205/AM15/	Lic.No/Date:0810133352 16.09.2014	Defer Date:16.09.2017
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

239	**Case No.:55/19/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00831/AM15/	RLA File :03/94/040/00525/AM15/	Lic.No/Date:0310789268 16.09.2014	Defer Date:16.09.2015

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Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
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	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

240	**Case No.:35/17/83-ALC1/2014**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00645/AM15/	RLA File :08/24/040/00564/AM14/	Lic.No/Date:0810133360 17.09.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

241	**Case No.:60/17/83-ALC1/2014**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00670/AM15/	RLA File :05/24/040/00283/AM15/	Lic.No/Date:0510391260 22.09.2014	Defer Date:16.09.2015
	Decision :D/L dated 29.06.2015 issued by DIPP. The case is re-listed for 16.09.2015.			

242	**Case No.:49/19/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00825/AM15/	RLA File :03/94/040/00600/AM15/	Lic.No/Date:0310789662 25.09.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 29.4.2015. The case is re-listed for 16.09.2015.			

243	**Case No.:44/19/83-ALC1/2014**	Party Name:CHAMPION DAI-ICHI TECHNOLOGIES INDIA LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00820/AM15/	RLA File :03/94/040/00604/AM15/	Lic.No/Date:0310789700 26.09.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 16.09.2015.			

244	**Case No.:86/11/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00399/AM15/	RLA File :03/95/040/00504/AM15/	Lic.No/Date:0310789864 30.09.2014	Defer Date:16.09.2015
	Decision :D/L dated 31.3.2015 issued by Deptt. of C&PC(Chem Div)(AKA). Re-listed for 16.09.2015.			

245	**Case No.:54/19/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00830/AM15/	RLA File :03/94/040/00576/AM15/	Lic.No/Date:0310789836 30.09.2014	Defer Date:16.09.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

246	**Case No.:53/19/83-ALC1/2014**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00829/AM15/	RLA File :03/94/040/00569/AM15/	Lic.No/Date:0310789914 01.10.2014	Defer Date:16.09.2015
	Decision :D/L dated 23.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

247	**Case No.:35/15/83-ALC1/2014**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00531/AM15/	RLA File :31/83/040/00014/AM15/	Lic.No/Date:3110064947 07.10.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

248	**Case No.:64/19/83-ALC1/2014**	Party Name:NARSIPUR CHEMICALS PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00840/AM15/	RLA File :03/95/040/00538/AM15/	Lic.No/Date:0310790051 09.10.2014	Defer Date:16.09.2015
	Decision :D/L dated 29.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

249	**Case No.:36/15/83-ALC1/2014**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00532/AM15/	RLA File :31/83/040/00157/AM15/	Lic.No/Date:3110064969 10.10.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

250	**Case No.:47/19/83-ALC1/2014**	Party Name:GLOBUS INTERNATIONAL	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00823/AM15/	RLA File :03/94/040/00649/AM15/	Lic.No/Date:0310790195 13.10.2014	Defer Date:16.09.2015
	Decision :D/L dated 25.05.2015 issued by DIPP. Followed reminder dated 29.06.2015. The case is re-listed for 16.09.2015.			

251	**Case No.:71/19/83-ALC1/2014**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310790167	Defer

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	:01/83/050/00847/AM15/	:03/95/040/00577/AM15/	13.10.2014	Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

252	**Case No.:22/19/83-ALC1/2014**	Party Name:PRASAN SOLUTIONS (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00798/AM15/	RLA File :10/24/040/00065/AM15/	Lic.No/Date:1010058842 14.10.2014	Defer Date:16.09.2015
	Decision :D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

253	**Case No.:72/19/83-ALC1/2014**	Party Name:RAJ BORAX PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00848/AM15/	RLA File :03/95/040/00590/AM15/	Lic.No/Date:0310790227 14.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

254	**Case No.:9/19/83-ALC1/2014**	Party Name:ACMECHEM LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00785/AM15/	RLA File :02/24/040/00140/AM15/	Lic.No/Date:0210205070 16.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 27.07.2015. The case is re-listed for 16.09.2015.			

255	**Case No.:3/19/83-ALC1/2014**	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00779/AM15/	RLA File :02/24/040/00141/AM15/	Lic.No/Date:0210205073 17.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to C&PC (Chem. Div) (AKA) . The case is re-listed for 16.09.2015.			

256	**Case No.:42/19/83-ALC1/2014**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00818/AM15/	RLA File :03/94/040/00628/AM15/	Lic.No/Date:0310790352 17.10.2014	Defer Date:16.09.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

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257	**Case No.:43/19/83-ALC1/2014**	Party Name:ENCUBE ETHICALS PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00819/AM15/	RLA File :03/94/040/00624/AM15/	Lic.No/Date:0310790346 17.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.4.2015. The case is re-listed for 16.09.2015.			

258	**Case No.:70/19/83-ALC1/2014**	Party Name:MICRO INKS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00846/AM15/	RLA File :03/95/040/00521/AM15/	Lic.No/Date:0310790345 17.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.4.2015. The case is re-listed for 16.09.2015.			

259	**Case No.:15/19/83-ALC1/2014**	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00791/AM15/	RLA File :02/24/040/00137/AM15/	Lic.No/Date:0210205076 20.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 16.09.2015.			

260	**Case No.:40/19/83-ALC1/2014**	Party Name:COLOURTEX INDUSTRIES PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00816/AM15/	RLA File :03/94/040/00669/AM15/	Lic.No/Date:0310790394 20.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 16.09.2015.			

261	**Case No.:48/19/83-ALC1/2014**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00824/AM15/	RLA File :03/94/040/00408/AM15/	Lic.No/Date:0310790383 20.10.2014	Defer Date:16.09.2015
	Decision :D/L dated 22.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

262	**Case No.:50/19/83-ALC1/2014**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00826/AM15/	RLA File :03/94/040/00662/AM15/	Lic.No/Date:0310790388 20.10.2014	Defer Date:16.09.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for			

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263	**Case No.:14/19/83-ALC1/2014**	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00790/AM15/	RLA File :02/24/040/00133/AM15/	Lic.No/Date:0210205082 21.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 8.5.2015. The case is re-listed for 16.09.2015.			

264	**Case No.:44/2/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00117/AM16/	RLA File :03/94/040/00620/AM15/	Lic.No/Date:0310790555 28.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 04.06.2015. The case is re-listed for16.09.2015.			

265	**Case No.:25/4/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00184/AM16/	RLA File :17/24/040/00101/AM15/	Lic.No/Date:1710005951 28.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

266	**Case No.:36/4/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00195/AM16/	RLA File :17/24/040/00099/AM15/	Lic.No/Date:1710005949 28.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

267	**Case No.:45/4/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00204/AM16/	RLA File :17/24/040/00103/AM15/	Lic.No/Date:1710005953 28.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 17.07.2015. The case is re-listed for 16.09.2015.			

268	**Case No.:1/13/83-ALC1/2014**	Party Name:SATYAM POLY PLAST	Meet No/Date:6/83-ALC1/2015	**Status:Case Deferred**

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नई दिल्ली / New Delhi

			29.07.2015	
	HQ File :01/83/050/00408/AM15/	RLA File :13/24/040/00027/AM15/	Lic.No/Date:1310047678 30.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

269	**Case No.:16/19/83-ALC1/2014**	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00792/AM15/	RLA File :02/24/040/00145/AM15/	Lic.No/Date:0210205105 30.10.2014	Defer Date:16.09.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

270	**Case No.:17/19/83-ALC1/2014**	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00793/AM15/	RLA File :02/24/040/00146/AM15/	Lic.No/Date:0210205106 30.10.2014	Defer Date:16.09.2015
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 16.09.2015.			

271	**Case No.:61/19/83-ALC1/2014**	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00837/AM15/	RLA File :03/95/040/00571/AM15/	Lic.No/Date:0310790631 30.10.2014	Defer Date:16.09.2015
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 16.09.2015.			

272	**Case No.:40/2/83-ALC1/2015**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00113/AM16/	RLA File :03/94/040/00685/AM15/	Lic.No/Date:0310790634 30.10.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/176/2012-CH-II dated 07.07.2015, the Committee decided to approve the case as under :-

Item of Export	Qty.	Item of Import	Qty
As approved by NC	-do-	As approved by NC	-do-

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

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273	**Case No.:42/2/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00115/AM16/	RLA File :03/94/040/00621/AM15/	Lic.No/Date:0310790640 30.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

274	**Case No.:43/2/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00116/AM16/	RLA File :03/94/040/00668/AM15/	Lic.No/Date:0310790639 30.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to Deptt. of C&PC(Chem.Div)(AKA) on 05.06.2015. The case is re-listed for 16.09.2015.			

275	**Case No.:26/4/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00185/AM16/	RLA File :17/24/040/00108/AM15/	Lic.No/Date:1710005959 30.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 17.07.2015. The case is re-listed for 16.09.2015.			

276	**Case No.:63/13/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00470/AM15/	RLA File :30/24/040/00036/AM15/	Lic.No/Date:3010103215 31.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

277	**Case No.:20/19/83-ALC1/2014**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00796/AM15/	RLA File :04/24/040/00202/AM15/	Lic.No/Date:0410159668 31.10.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to Deptt. of C&PC(Chem.Div)(AKA). The case is re-listed for 16.09.2015.			

278	**Case No.:6/19/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0810133707	Defer

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Directorate General of Foreign Trade
वाणिज्य विभाग/Deptt. of Commerce
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	:01/83/050/00782/AM15/	:08/24/040/00268/AM15/	03.11.2014	Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 8.05.2015. The case is re-listed for 16.09.2015.			

279	**Case No.:68/19/83-ALC1/2014**	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00844/AM15/	RLA File :03/95/040/00583/AM15/	Lic.No/Date:0310790714 03.11.2014	Defer Date:16.09.2015
	Decision :D/L dated 21.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

280	**Case No.:79/13/83-ALC1/2014**	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00486/AM15/	RLA File :08/24/040/00304/AM15/	Lic.No/Date:0810133732 05.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

281	**Case No.:39/15/83-ALC1/2014**	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00535/AM15/	RLA File :05/23/040/00294/AM15/	Lic.No/Date:0510391892 07.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

282	**Case No.:12/19/83-ALC1/2014**	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00788/AM15/	RLA File :02/24/040/00158/AM15/	Lic.No/Date:0210205124 07.11.2014	Defer Date:16.09.2015
	Decision :D/L dated 28.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

283	**Case No.:27/19/83-ALC1/2014**	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00803/AM15/	RLA File :05/23/040/00312/AM15/	Lic.No/Date:0510391893 07.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

284	**Case No.:46/2/83-**	Party Name:EXCEL	Meet No/Date:6/83-	**Status:Case**

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	ALC1/2015	CROP CARE LIMITED	ALC1/2015 29.07.2015	**Deferred**
	HQ File :01/83/050/00119/AM16/	RLA File :03/94/040/00724/AM15/	Lic.No/Date:0310790839 07.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

285	**Case No.:45/2/83-ALC1/2015**	Party Name:EXIM CORPORATION	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00118/AM16/	RLA File :03/94/040/00736/AM15/	Lic.No/Date:0310790868 10.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 31.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

286	**Case No.:18/19/83-ALC1/2014**	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00794/AM15/	RLA File :02/24/040/00155/AM15/	Lic.No/Date:0210205143 11.11.2014	Defer Date:16.09.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

287	**Case No.:30/19/83-ALC1/2014**	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Rejected**
	HQ File :01/83/050/00806/AM15/	RLA File :05/23/040/00310/AM15/	Lic.No/Date:0510391929 11.11.2014	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to reject the request for modification of norms fixed by the Committee.			

288	**Case No.:74/17/83-ALC1/2014**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00684/AM15/	RLA File :03/95/040/00175/AM15/	Lic.No/Date:0310790985 12.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

289	**Case No.:28/19/83-ALC1/2014**	Party Name:NIPPON CARBIDE INDIA PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00804/AM15/	RLA File :05/24/040/00316/AM15/	Lic.No/Date:0510391958 12.11.2014	Defer Date:16.09.2015
	Decision :D/L dated 30.06.2015 issued by DIPP. The case is re-listed for 16.09.2015.			

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290	**Case No.:48/2/83-ALC1/2015**	Party Name:HENKEL ADHESIVES TECHNOLOGIES INDIA PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00121/AM16/	RLA File :03/94/040/00491/AM15/	Lic.No/Date:0310790961 12.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (PC. Div)(OPS) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

291	**Case No.:27/2/83-ALC1/2015**	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00100/AM16/	RLA File :03/95/040/00662/AM15/	Lic.No/Date:0310791034 13.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

292	**Case No.:29/19/83-ALC1/2014**	Party Name:GSC, GLASS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00805/AM15/	RLA File :05/23/040/00353/AM15/	Lic.No/Date:0510392007 14.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and sent to DIPP on 20.4.2015. The case is re-listed for 16.09.2015.			

293	**Case No.:39/19/83-ALC1/2014**	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00815/AM15/	RLA File :06/24/040/00018/AM15/	Lic.No/Date:0610037969 14.11.2014	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/131/2015-TSW dated 06.08.2015, the Committee decided to approve the case as under :-

Export Item No. 1: Handcrafted Stone Pepper Mill

Quantity: 10,000 pieces

Import Item:

S. No	Item description	Quantity recommended
1	Relevant Upper – Controller	Net to Net
2	Screws	Net to Net
3	Relevant Shaft	Net to Net
4	Relevant Shaped controller	Net to Net
5	Spring	Net to Net
6	Relevant Cross Bar	Net to Net
7	Knob	Net to Net
8	Relevant Ceramic Grinder	Net to Net
9	Relevant ABS Dispenser	Net to Net

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Export Item No. 2: Handcrafted Stone Pepper Mill

Quantity: 10,000 pieces

Import Item:

S. No	Item description	Quantity recommended
1	Relevant Upper- Controller	Net to Net
2	Screws	Net to Net
3	Relevant Shaft	Net to Net
4	Relevant Shaped controller	Net to Net
5	Spring	Net to Net
6	Relevant Cross Bar	Net to Net
7	Knob	Net to Net
8	Relevant Ceramic Grinder	Net to Net
9	Relevant ABS Dispenser	Net to Net

Export Item No.3: Stone Handicraft Lotion Dispenser consisting of Zinc Alloy Pump

Quantity: 50.000 pieces

S. No.	Item description	Quantity recommended
1	Relevant Zinc Alloy Pump	Net to Net

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

294	**Case No.:26/2/83-ALC1/2015**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00099/AM16/	RLA File :03/95/040/00971/AM14/	Lic.No/Date:0310791088 14.11.2014	Defer Date:16.09.2015
	Decision :D/L dated 24.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

295	**Case No.:49/2/83-ALC1/2015**	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00122/AM16/	RLA File :03/94/040/00218/AM15/	Lic.No/Date:0310791134 17.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

296	**Case No.:31/19/83-ALC1/2014**	Party Name:PARAMOUNT AROMACHEM PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00807/AM15/	RLA File :05/24/040/00374/AM15/	Lic.No/Date:0510392046 18.11.2014	Defer Date:16.09.2015
	Decision :D/L dated 19.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA). Followed reminder			

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	dated 14.07.2015 . Re-listed for 16.09.2015.			

297	**Case No.:32/19/83-ALC1/2014**	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00808/AM15/	RLA File :05/23/040/00338/AM15/	Lic.No/Date:0510392049 18.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 29.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

298	**Case No.:33/19/83-ALC1/2014**	Party Name:JAI SHREE RASAYAN UDYOG LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00809/AM15/	RLA File :05/23/040/00333/AM15/	Lic.No/Date:0510392047 18.11.2014	Defer Date:16.09.2015
	Decision :D/L dated 29.05.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

299	**Case No.:85/15/83-ALC1/2014**	Party Name:COLORANT LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00581/AM15/	RLA File :08/24/040/00314/AM15/	Lic.No/Date:0810133890 21.11.2014	Defer Date:16.09.2015
	Decision :D/L dated 28.04.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

300	**Case No.:2/19/83-ALC1/2014**	Party Name:ASTRON PACKAGING LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00778/AM15/	RLA File :08/24/040/00309/AM15/	Lic.No/Date:0810133887 21.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA, has been received and is being sent to DIPP. The case is re-listed for 16.09.2015.			

301	**Case No.:28/2/83-ALC1/2015**	Party Name:LAKELAND CHEMICALS (INDIA) LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00101/AM16/	RLA File :03/95/040/00174/AM15/	Lic.No/Date:0310791348 24.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 31.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

302	**Case No.:30/2/83-ALC1/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310791360	Defer

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	:01/83/050/00103/AM16/	:03/95/040/00656/AM15/	24.11.2014	Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

303	**Case No.:33/2/83-ALC1/2015**	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00106/AM16/	RLA File :03/95/040/00681/AM15/	Lic.No/Date:0310791365 25.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

304	**Case No.:18/2/83-ALC1/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00091/AM16/	RLA File :03/95/040/00694/AM15/	Lic.No/Date:0310791431 26.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015..2015.			

305	**Case No.:25/2/83-ALC1/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00098/AM16/	RLA File :03/95/040/00657/AM15/	Lic.No/Date:0310791430 26.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

306	**Case No.:19/2/83-ALC1/2015**	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00092/AM16/	RLA File :03/95/040/00695/AM15/	Lic.No/Date:0310791480 27.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

307	**Case No.:29/2/83-ALC1/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00102/AM16/	RLA File :03/95/040/00587/AM15/	Lic.No/Date:0310791471 27.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP			

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	(2009-2014). The case is re-listed for 16.09.2015.

308	**Case No.:31/2/83-ALC1/2015**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00104/AM16/	RLA File :03/95/040/00704/AM15/	Lic.No/Date:0310791477 27.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 04.06.2015. The case is re-listed for 16.09.2015.			

309	**Case No.:35/2/83-ALC1/2015**	Party Name:PRACHI PHARMACEUTICALS PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00108/AM16/	RLA File :03/95/040/00632/AM15/	Lic.No/Date:0310791481 27.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

310	**Case No.:41/2/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00114/AM16/	RLA File :03/94/040/00831/AM15/	Lic.No/Date:0310791500 27.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for wants of information from the firm. D/L dated 07.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

311	**Case No.:12/2/83-ALC1/2015**	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00085/AM16/	RLA File :31/83/040/00178/AM15/	Lic.No/Date:3110065111 28.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

312	**Case No.:13/2/83-ALC1/2015**	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00086/AM16/	RLA File :31/83/040/00177/AM15/	Lic.No/Date:3110065110 28.11.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (PC. Div) (OPS) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

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313	**Case No.:21/2/83-ALC1/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00094/AM16/	RLA File :03/95/040/00710/AM15/	Lic.No/Date:0310791563 01.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

314	**Case No.:22/2/83-ALC1/2015**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00095/AM16/	RLA File :03/95/040/00722/AM15/	Lic.No/Date:0310791574 01.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP (Nand Lal) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 16.09.2015.			

315	**Case No.:1/15/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00497/AM15/	RLA File :17/24/040/00136/AM15/	Lic.No/Date:1710005991 02.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

316	**Case No.:75/17/83-ALC1/2014**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00685/AM15/	RLA File :03/95/040/00726/AM15/	Lic.No/Date:0310791616 02.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

317	**Case No.:23/2/83-ALC1/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00096/AM16/	RLA File :03/95/040/00732/AM15/	Lic.No/Date:0310791623 02.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 05.06.2015. The case is re-listed for 16.09.2015.			

318	**Case No.:34/2/83-ALC1/2015**	Party Name:PANAMA PETROCHEM LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00107/AM16/	RLA File :03/95/040/00644/AM15/	Lic.No/Date:0310791599 02.12.2014	Defer Date:16.09.2015

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	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.

319	**Case No.:2/15/83-ALC1/2014**	Party Name:SUDEEP PHARMA LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00498/AM15/	RLA File :34/24/040/00144/AM15/	Lic.No/Date:3410040750 03.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

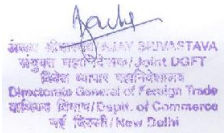
320	**Case No.:24/2/83-ALC1/2015**	Party Name:NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00097/AM16/	RLA File :03/95/040/00536/AM15/	Lic.No/Date:0310791654 03.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 04.06.2015. The case is re-listed for 16.09.2015.			

321	**Case No.:36/2/83-ALC1/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00109/AM16/	RLA File :03/95/040/00734/AM15/	Lic.No/Date:0310791635 03.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

322	**Case No.:3/15/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00499/AM15/	RLA File :17/24/040/00140/AM15/	Lic.No/Date:1710005994 04.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

323	**Case No.:38/2/83-ALC1/2015**	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00111/AM16/	RLA File :03/95/040/00747/AM15/	Lic.No/Date:0310791704 04.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP on 14.07.2015. The case is re-listed for 16.09.2015.			

324	**Case No.:39/2/83-ALC1/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015	**Status:Case Deferred**



			29.07.2015	
	HQ File :01/83/050/00112/AM16/	RLA File :03/95/040/00745/AM15/	Lic.No/Date:0310791701 04.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

325	**Case No.:47/2/83-ALC1/2015**	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00120/AM16/	RLA File :03/94/040/00828/AM15/	Lic.No/Date:0310791699 04.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 14.07.2015. The case is re-listed for 16.09.2015.			

326	**Case No.:66/6/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00396/AM16/	RLA File :17/24/040/00145/AM15/	Lic.No/Date:1710005999 10.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 12.08.2015. The case is re-listed for 16.09.2015.			

327	**Case No.:67/6/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00397/AM16/	RLA File :17/24/040/00143/AM15/	Lic.No/Date:1710005997 10.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

328	**Case No.:68/6/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00398/AM16/	RLA File :17/24/040/00146/AM15/	Lic.No/Date:1710006000 10.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

329	**Case No.:37/2/83-ALC1/2015**	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00110/AM16/	RLA File :03/95/040/00264/AM15/	Lic.No/Date:0310791994 15.12.2014	Defer Date:16.09.2015

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	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.

330	**Case No.:39/4/83-ALC1/2015**	Party Name:ROCKWOOL (INDIA) LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00198/AM16/	RLA File :09/24/040/00494/AM15/	Lic.No/Date:0910061389 15.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

331	**Case No.:62/6/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00392/AM16/	RLA File :17/24/040/00147/AM15/	Lic.No/Date:1710006002 15.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

332	**Case No.:64/6/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00394/AM16/	RLA File :17/24/040/00148/AM15/	Lic.No/Date:1710006003 15.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 14.08.2015. The case is re-listed for 16.09.2015.			

333	**Case No.:87/15/83-ALC1/2014**	Party Name:PYROTEK INDIA PRIVATE LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00583/AM15/	RLA File :31/83/040/00201/AM15/	Lic.No/Date:3110065140 16.12.2014	Defer Date:16.09.2015
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). The case re-listed for 16.09.2015.			

334	**Case No.:40/4/83-ALC1/2015**	Party Name:OREM ACCESS BIO. INC	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00199/AM16/	RLA File :09/24/040/00506/AM15/	Lic.No/Date:0910061391 16.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

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335	**Case No.:5/2/83-ALC1/2015**	Party Name:FLOW TECH CHEMICALS PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00078/AM16/	RLA File :05/23/040/00410/AM15/	Lic.No/Date:0510392482 18.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

336	**Case No.:16/2/83-ALC1/2015**	Party Name:RELIABLE SERVICES,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00089/AM16/	RLA File :07/24/040/00316/AM15/	Lic.No/Date:0710107219 18.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP (Nand Lal) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 16.09.2015.			

337	**Case No.:52/2/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00125/AM16/	RLA File :03/94/040/00898/AM15/	Lic.No/Date:0310792263 22.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

338	**Case No.:3/4/83-ALC1/2015**	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00162/AM16/	RLA File :08/24/040/00350/AM15/	Lic.No/Date:0810134122 22.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

339	**Case No.:53/2/83-ALC1/2015**	Party Name:DUCOL ORGANICS AND COLOURS PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00126/AM16/	RLA File :03/94/040/00916/AM15/	Lic.No/Date:0310792353 24.12.2014	Defer Date:16.09.2015
	Decision :D/L dated 27.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

340	**Case No.:77/17/83-ALC1/2014**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00687/AM15/	RLA File :05/23/040/00446/AM15/	Lic.No/Date:0510392595 26.12.2014	Defer Date:16.09.2015

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	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.

341	**Case No.:51/2/83-ALC1/2015**	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00124/AM16/	RLA File :03/94/040/00607/AM15/	Lic.No/Date:0310792416 29.12.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/59/2015-TSW dated 31.07.2015, the Committee decided to approve the case as under :-

Export Product: Release Liners (One side Silicon Coated Paper) 60 to 65 GSM+/- 10%

Quantity: 1 Sq. Meter

Import Item:

S. No	Item description	Quantity recommended
1	Glassine Release Base Paper in Jumbo Roll of relevant GSM 60 to 65 GSM +/- 10%	1.05 Sq.Meter/Sq.Mt. of export product
2	Silicone Polymers	2.1 gram / Sq. Mt. of export product
3	Catalyst for Silicone	0.021 gram /Sq. Mt. of export product
4	Cross Linker for Silicone	0.0735 gram / Sq. Mt. of export product

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

342	**Case No.:51/6/83-ALC1/2015**	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00381/AM16/	RLA File :03/95/040/00769/AM15/	Lic.No/Date:0310792433 29.12.2014	Defer Date:16.09.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.

343	**Case No.:6/2/83-ALC1/2015**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00079/AM16/	RLA File :05/24/040/00457/AM15/	Lic.No/Date:0510392611 30.12.2014	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/58/2015-TSW dated 06.08.2015, the Committee decided to approve the case as under :-

Export Product: Daily Moisturizing Cream

Quantity: 30,000 Kg

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विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

Import Item:

S. No	Item description	Quantity recommended
1	Stearic Acid Flake	0.01759 Kg
2	Hydroveg VV	0.05025 Kg
3	Fragrance EBA 12341	0.0015 Kg
4	Sisterna SP30-C (Sucrise distearate) DKF-50	0.0201 Kg
5	Sisterna SP30-C (Sucrose Stearte (DKF 160)	0.007035 Kg
6	Keltrol CG F (Xanthan gum)	0.00201 Kg
7	Polysorbate 60	0.003015 Kg
8	Xiameter PMX245 Cyclosiloxane (Cyclopentasiloxane (DC-0245)	0.005025 Kg
9	Lexol EHP (Ethyl Hexyl Palmitate)	0.03015 Kg
10	Cithrol GMS 30SE (Glyceryl Monostearate 30 SE)	0.02764 Kg
11	Lanette O (Cetearyl alcohol)	0.02764 Kg
12	Disodium Edetate (Disodium EDTA)	0.001005 Kg
13	Glycerin BP/EP/USP (Glycerol)	0.1005 Kg
14	Propylene Glycol EP 28 Kg	0.01005 Kg
15	White Pet Jelly BP (WAS BP-EP Silkolene 783-L) (White Soft paraffin)	0.0201 Kg
16	Isopropyl Myristate	0.03015 Kg
17	Euxyl K340	0.01005 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

344	**Case No.:7/2/83-ALC1/2015**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00080/AM16/	RLA File :05/24/040/00458/AM15/	Lic.No/Date:0510392617 30.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

345	**Case No.:79/2/83-ALC1/2015**	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00152/AM16/	RLA File :03/94/040/00822/AM15/	Lic.No/Date:0310792456 30.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

346	**Case No.:60/2/83-ALC1/2015**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00133/AM16/	RLA File :03/95/040/00778/AM15/	Lic.No/Date:0310792516 31.12.2014	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been			

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	referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.

347	**Case No.:78/17/83-ALC1/2014**	Party Name:SHAHENSHAH CHEMICALS,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00688/AM15/	RLA File :05/24/040/00416/AM15/	Lic.No/Date:0510392665 01.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

348	**Case No.:10/2/83-ALC1/2015**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00083/AM16/	RLA File :04/24/040/00251/AM15/	Lic.No/Date:0410159948 01.01.2015	Defer Date:16.09.2015
	Decision :D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

349	**Case No.:14/2/83-ALC1/2015**	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00087/AM16/	RLA File :02/24/040/00194/AM15/	Lic.No/Date:0210205411 02.01.2015	Defer Date:16.09.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

350	**Case No.:15/2/83-ALC1/2015**	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00088/AM16/	RLA File :02/24/040/00195/AM15/	Lic.No/Date:0210205412 02.01.2015	Defer Date:16.09.2015
	Decision :D/L dated 29.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

351	**Case No.:32/2/83-ALC1/2015**	Party Name:GLOBE EXPORTS CORPORATION	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00105/AM16/	RLA File :29/24/040/00010/AM15/	Lic.No/Date:2910025188 02.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP (Nand Lal) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 16.09.2015.			

352	**Case No.:67/4/83-ALC1/2015**	Party Name:SONALI POLYMERS PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00226/AM16/	RLA File :13/24/040/00040/AM15/	Lic.No/Date:1310047750 02.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

353	**Case No.:65/2/83-ALC1/2015**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00138/AM16/	RLA File :03/95/040/00509/AM15/	Lic.No/Date:0310792617 06.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

354	**Case No.:5/4/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00164/AM16/	RLA File :05/23/040/00461/AM15/	Lic.No/Date:0510392704 06.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

355	**Case No.:47/4/83-ALC1/2015**	Party Name:VISHNU CHEMICALS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00206/AM16/	RLA File :09/24/040/00562/AM15/	Lic.No/Date:0910061496 06.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 16.09.2015.			

356	**Case No.:26/19/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00802/AM15/	RLA File :30/24/040/00047/AM15/	Lic.No/Date:3010103328 07.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 16.09.2015.			

357	**Case No.:57/2/83-ALC1/2015**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00130/AM16/	RLA File :03/95/040/00749/AM15/	Lic.No/Date:0310792654 07.01.2015	Defer Date:16.09.2016
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA			

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	has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 31.07.2015. The case is re-listed for 16.09.2015.

358	**Case No.:58/2/83-ALC1/2015**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00131/AM16/	RLA File :03/95/040/00748/AM15/	Lic.No/Date:0310792653 07.01.2015	Defer Date:16.09.2015
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 31.07.2015. The case is re-listed for 16.09.2015.			

359	**Case No.:59/2/83-ALC1/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00132/AM16/	RLA File :03/95/040/00840/AM15/	Lic.No/Date:0310792644 07.01.2015	Defer Date:16.09.2015
	Decision: The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

360	**Case No.:66/2/83-ALC1/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00139/AM16/	RLA File :03/95/040/00744/AM15/	Lic.No/Date:0310792643 07.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

361	**Case No.:4/4/83-ALC1/2015**	Party Name:BHARAT RASAYAN LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00163/AM16/	RLA File :05/23/040/00459/AM15/	Lic.No/Date:0510392713 07.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 16.09.2015.			

362	**Case No.:6/4/83-ALC1/2015**	Party Name:JINDAL PHOTO LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00165/AM16/	RLA File :05/23/040/00456/AM15/	Lic.No/Date:0510392731 07.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

363	**Case No.:8/4/83-**	Party Name:GTZ (INDIA)	Meet No/Date:6/83-	**Status:Case**

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	ALC1/2015	PRIVATE LIMITED	ALC1/2015 29.07.2015	**Deferred**
	HQ File :01/83/050/00167/AM16/	RLA File :02/24/040/00198/AM15/	Lic.No/Date:0210205430 08.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

364	**Case No.:15/4/83-ALC1/2015**	Party Name:GLOBAL GLORY	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00174/AM16/	RLA File :05/23/040/00468/AM15/	Lic.No/Date:0510392769 08.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

365	**Case No.:66/4/83-ALC1/2015**	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00225/AM16/	RLA File :03/94/040/00862/AM15/	Lic.No/Date:0310792674 08.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

366	**Case No.:69/2/83-ALC1/2015**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00142/AM16/	RLA File :03/95/040/00144/AM15/	Lic.No/Date:0310792792 09.01.2015	Defer Date:16.09.2015
	Decision: The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 15.07.2015. The case is re-listed for 16.09.2015.			

367	**Case No.:78/2/83-ALC1/2015**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00151/AM16/	RLA File :03/95/040/00664/AM15/	Lic.No/Date:0310792790 09.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

368	**Case No.:82/6/83-**	Party Name:MUDRIKA	Meet No/Date:6/83-	**Status:Case**

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	ALC1/2015	CERAMICS (I) LTD	ALC1/2015 29.07.2015	**Deferred**
	HQ File :01/83/050/00413/AM16/	RLA File :34/24/040/00272/AM15/	Lic.No/Date:3410040866 12.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP (Nand Lal) for providing the comments. U.O issued on 14.08.2015. The case is re-listed for 16.09.2015.			

369	**Case No.:1/4/83-ALC1/2015**	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00160/AM16/	RLA File :02/24/040/00192/AM15/	Lic.No/Date:0210205439 13.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

370	**Case No.:12/4/83-ALC1/2015**	Party Name:SOUTHERN HYDROCARBONS	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00171/AM16/	RLA File :25/24/040/00004/AM15/	Lic.No/Date:2510004386 13.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

371	**Case No.:11/2/83-ALC1/2015**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00084/AM16/	RLA File :04/24/040/00256/AM15/	Lic.No/Date:0410160033 14.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 23.06.2015 issued by Deptt. of C&PC(Chem.Div)(AKA) . Re-listed for 16.09.2015.			

372	**Case No.:64/2/83-ALC1/2015**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00137/AM16/	RLA File :03/95/040/00844/AM15/	Lic.No/Date:0310792907 14.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

373	**Case No.:19/4/83-ALC1/2015**	Party Name:BRILLIANT PRINTERS PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00178/AM16/	RLA File :07/24/040/00368/AM15/	Lic.No/Date:0710107426 14.01.2015	Defer Date:16.09.2015

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	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.

374	**Case No.:10/4/83-ALC1/2015**	Party Name:ALOK MASTERBATCHES PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00169/AM16/	RLA File :05/23/040/00443/AM15/	Lic.No/Date:0510392839 15.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

375	**Case No.:14/4/83-ALC1/2015**	Party Name:GIRDHARS INTERNATIONAL	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00173/AM16/	RLA File :05/23/040/00472/AM15/	Lic.No/Date:0510392832 15.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP (Nand Lal) for providing the comments. U.O issued on 28.07.2015. The case is re-listed for 16.09.2015.			

376	**Case No.:16/4/83-ALC1/2015**	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00175/AM16/	RLA File :02/24/040/00201/AM15/	Lic.No/Date:0210205450 15.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 16.09.2015.			

377	**Case No.:17/4/83-ALC1/2015**	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00176/AM16/	RLA File :02/24/040/00199/AM15/	Lic.No/Date:0210205451 15.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

378	**Case No.:68/4/83-ALC1/2015**	Party Name:STYLAM INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00227/AM16/	RLA File :22/24/040/00087/AM15/	Lic.No/Date:2210015168 15.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP			

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	(2009-2014). The case is re-listed for 16.09.2015.

379	**Case No.:67/2/83-ALC1/2015**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00140/AM16/	RLA File :03/95/040/00865/AM15/	Lic.No/Date:0310792985 16.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

380	**Case No.:22/4/83-ALC1/2015**	Party Name:GTZ (INDIA) PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00181/AM16/	RLA File :02/24/040/00204/AM15/	Lic.No/Date:0210205457 16.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

381	**Case No.:38/4/83-ALC1/2015**	Party Name:S M S PHARMACEUTICALS LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00197/AM16/	RLA File :09/24/040/00566/AM15/	Lic.No/Date:0910061534 16.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

382	**Case No.:44/4/83-ALC1/2015**	Party Name:STIC-ON PAPERS PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00203/AM16/	RLA File :09/24/040/00571/AM15/	Lic.No/Date:0910061533 16.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

383	**Case No.:72/2/83-ALC1/2015**	Party Name:SARAF CHEMICALS PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00145/AM16/	RLA File :03/95/040/00853/AM15/	Lic.No/Date:0310793037 19.01.2015	Defer Date:16.09.2015
	Decision :D/L dated 13.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

384	**Case No.:23/4/83-ALC1/2015**	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00182/AM16/	RLA File :05/23/040/00474/AM15/	Lic.No/Date:0510392922 19.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

385	**Case No.:24/4/83-ALC1/2015**	Party Name:GREENLAM INDUSTRIES LIMITED.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00183/AM16/	RLA File :05/23/040/00473/AM15/	Lic.No/Date:0510392921 19.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

386	**Case No.:75/4/83-ALC1/2015**	Party Name:UNIJULES LIFE SCIENCES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00234/AM16/	RLA File :03/95/040/00873/AM15/	Lic.No/Date:0310793072 19.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

387	**Case No.:73/6/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00403/AM16/	RLA File :17/24/040/00166/AM15/	Lic.No/Date:1710006029 19.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

388	**Case No.:55/2/83-ALC1/2015**	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00128/AM16/	RLA File :03/94/040/00969/AM15/	Lic.No/Date:0310793124 20.01.2015	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of IPP vide their Letter No. 7/59/2015-TSW dated 06.08.2015, the Committee decided to approve the case as under :-

Export Product: Release Liners (One side Silicon Coated Paper) 60 to 65 GSM+/- 10%

Quantity: 1 Sq. Meter

Import Item:

S. No	Item description	Quantity recommended
1	**Glassine Release Base Paper in Jumbo Roll of relevant GSM 60 to 65 GSM +/- 10%**	**1.05 Sq. Meter/ Sq. Mt. of export product**

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2	**Silicone Polymers**	**2.1 gram /Sq. Mt. of export product**
3	**Catalyst for Silicone**	**0.021 gram /Sq.Mt. of export product**
4	**Cross Linker for Silicone**	**0.0735 gram/Sq. Mt. of export product**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

389	**Case No.:61/2/83-ALC1/2015**	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00134/AM16/	RLA File :03/95/040/00153/AM15/	Lic.No/Date:0310793136 20.01.2015	Defer Date:

Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. Of C&PC(PC Div) vide their letter No. 46011/20/2015-PC-II dated 23.07.2015, the Committee decided to approve the case as under :-

Name of Export Items (s)	Qty. in Kg	Name of Import Item (s)	Qty in Kg.
Colour Master Batch (Polystrene base)	1 kg.	1. Styrene monomer	0.2675
		2. Polyubutadiene rubber	0.0230
		3. Mineral oil (liquid paraffin)	0.0090
		4. LLDPE	0.0200
		5. Titanium dioxide	0.4500
		6. Barium Sulphate	0.2400
		7. Synthetic was	0.0150
		8. Zinc Stearate	0.0050

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

390	**Case No.:63/2/83-ALC1/2015**	Party Name:MONOPOL COLORS INDIA PRIVATE LIMITED.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00136/AM16/	RLA File :03/95/040/00836/AM15/	Lic.No/Date:0310793131 20.01.2015	Defer Date:16.09.2015

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.

391	**Case No.:70/2/83-ALC1/2015**	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00143/AM16/	RLA File :03/95/040/00879/AM15/	Lic.No/Date:0310793134 20.01.2015	Defer Date:16.09.2015

Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.

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392	**Case No.:76/2/83-ALC1/2015**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00149/AM16/	RLA File :03/94/040/00961/AM15/	Lic.No/Date:0310793130 20.01.2015	Defer Date:16.09.2015
	Decision :D/L dated 07.08.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

393	**Case No.:2/4/83-ALC1/2015**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00161/AM16/	RLA File :08/24/040/00384/AM15/	Lic.No/Date:0810134359 20.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

394	**Case No.:13/4/83-ALC1/2015**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00172/AM16/	RLA File :08/24/040/00383/AM15/	Lic.No/Date:0810134358 20.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

395	**Case No.:21/4/83-ALC1/2015**	Party Name:PRAVIN CHHAPERIA MR(PROP.M/S.CHHAPERIA INTL CO)	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00180/AM16/	RLA File :07/24/040/00363/AM15/	Lic.No/Date:0710107476 20.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

396	**Case No.:72/6/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00402/AM16/	RLA File :17/24/040/00170/AM15/	Lic.No/Date:1710006032 20.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

397	**Case No.:74/6/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00404/AM16/	RLA File :17/24/040/00172/AM15/	Lic.No/Date:1710006034 20.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

398	**Case No.:69/4/83-ALC1/2015**	Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00228/AM16/	RLA File :33/24/040/00017/AM15/	Lic.No/Date:3310030167 21.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 16.09.2015.			

399	**Case No.:75/2/83-ALC1/2015**	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00148/AM16/	RLA File :03/95/040/00875/AM15/	Lic.No/Date:0310793192 22.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

400	**Case No.:80/2/83-ALC1/2015**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00153/AM16/	RLA File :03/95/040/00837/AM15/	Lic.No/Date:0310793190 22.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

401	**Case No.:70/4/83-ALC1/2015**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Rejected**
	HQ File :01/83/050/00229/AM16/	RLA File :13/24/040/00048/AM15/	Lic.No/Date:1310047768 22.01.2015	Defer Date:
	Decision : The Committee considered the case as per agenda and observed that the case has already been approved in Meeting No.4/83 dated 17.06.2015. This case was withdrawn from this Meeting No.6/83 dated 29.07.2015.			

402	**Case No.:54/2/83-ALC1/2015**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00127/AM16/	RLA File :03/94/040/00966/AM15/	Lic.No/Date:0310793234 23.01.2015	Defer Date:16.09.2015

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	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.

403	**Case No.:81/2/83-ALC1/2015**	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00154/AM16/	RLA File :03/94/040/00989/AM15/	Lic.No/Date:0310793232 23.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 11.05.2015. The case is re-listed for 16.09.2015.			

404	**Case No.:7/4/83-ALC1/2015**	Party Name:SHREE VALLABH CHEMICAL	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00166/AM16/	RLA File :08/24/040/00393/AM15/	Lic.No/Date:0810134391 23.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

405	**Case No.:20/4/83-ALC1/2015**	Party Name:BEE CHEMS	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00179/AM16/	RLA File :06/24/040/00031/AM15/	Lic.No/Date:0610038044 23.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

406	**Case No.:27/4/83-ALC1/2015**	Party Name:FORACE POLYMERS (P) LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00186/AM16/	RLA File :05/23/040/00489/AM15/	Lic.No/Date:0510392984 23.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

407	**Case No.:35/4/83-ALC1/2015**	Party Name:SCARLET PRINTS LLP	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00194/AM16/	RLA File :08/24/040/00392/AM15/	Lic.No/Date:0810134392 23.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

408	**Case No.:72/4/83-**	Party Name:GANGA	Meet No/Date:6/83-	**Status:Case**

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	ALC1/2015	RASAYANIE P. LTD.	ALC1/2015 29.07.2015	**Deferred**
	HQ File :01/83/050/00231/AM16/	RLA File :03/94/040/00944/AM15/	Lic.No/Date:0310793274 23.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

409	**Case No.:77/4/83-ALC1/2015**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00236/AM16/	RLA File :05/24/040/00509/AM15/	Lic.No/Date:0510392990 27.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

410	**Case No.:24/6/83-ALC1/2015**	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00354/AM16/	RLA File :03/94/040/01009/AM15/	Lic.No/Date:0310793294 27.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

411	**Case No.:25/6/83-ALC1/2015**	Party Name:DEVANSHI DYESTUFF	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00355/AM16/	RLA File :03/94/040/00939/AM15/	Lic.No/Date:0310793296 27.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

412	**Case No.:62/2/83-ALC1/2015**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00135/AM16/	RLA File :03/95/040/00845/AM15/	Lic.No/Date:0310793343 28.01.2015	Defer Date:16.09.2015
	Decision: D/L dated 27.07.2015 issued by Deptt. of C&PC(Chem. Div)(AKA) . Re-listed for 16.09.2015.			

413	**Case No.:32/4/83-ALC1/2015**	Party Name:INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0210205485	Defer

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	:01/83/050/00191/AM16/	:02/24/040/00211/AM15/	28.01.2015	Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 14.07.2015. The case is re-listed for 16.09.2015.			

414	**Case No.:65/4/83-ALC1/2015**	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00224/AM16/	RLA File :03/95/040/00874/AM15/	Lic.No/Date:0310793344 28.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

415	**Case No.:78/4/83-ALC1/2015**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00237/AM16/	RLA File :05/24/040/00508/AM15/	Lic.No/Date:0510393003 28.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

416	**Case No.:26/6/83-ALC1/2015**	Party Name:BAYER VAPI PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00356/AM16/	RLA File :03/94/040/00968/AM15/	Lic.No/Date:0310793396 29.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

417	**Case No.:3/2/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00076/AM16/	RLA File :03/94/040/00717/AM15/	Lic.No/Date:0310793427 30.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 26.08.2015. The case is re-listed for 16.09.2015.			

418	**Case No.:62/4/83-ALC1/2015**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00221/AM16/	RLA File :08/24/040/00387/AM15/	Lic.No/Date:0810134455 30.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 16.09.2015.			

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419	**Case No.:80/4/83-ALC1/2015**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00239/AM16/	RLA File :05/24/040/00517/AM15/	Lic.No/Date:0510393036 30.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP on 14.07.2015. The case is re-listed for 16.09.2015.			

420	**Case No.:22/6/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00352/AM16/	RLA File :03/94/040/00625/AM15/	Lic.No/Date:0310793437 30.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

421	**Case No.:23/6/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00353/AM16/	RLA File :03/94/040/00907/AM15/	Lic.No/Date:0310793435 30.01.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

422	**Case No.:8/6/83-ALC1/2015**	Party Name:RALLIS INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00338/AM16/	RLA File :03/95/040/00790/AM15/	Lic.No/Date:0310793479 02.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

423	**Case No.:47/6/83-ALC1/2015**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00377/AM16/	RLA File :03/95/040/00653/AM15/	Lic.No/Date:0310793481 02.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

424	**Case No.:82/2/83-ALC1/2015**	Party Name:ASHA PENN COLOR PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**

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	HQ File :01/83/050/00155/AM16/	RLA File :03/94/040/00875/AM15/	Lic.No/Date:0310793543 03.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(PC Div) (OPS) for providing the comments. U.O issued on 11.05.2015. The case is re-listed for 16.09.2015.			

425	**Case No.:53/4/83-ALC1/2015**	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00212/AM16/	RLA File :02/24/040/00213/AM15/	Lic.No/Date:0210205513 04.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

426	**Case No.:71/4/83-ALC1/2015**	Party Name:C AND E LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00230/AM16/	RLA File :22/24/040/00037/AM15/	Lic.No/Date:2210015185 04.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 14.08.2015. The case is re-listed for 16.09.2015.			

427	**Case No.:5/6/83-ALC1/2015**	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00335/AM16/	RLA File :03/95/040/00620/AM15/	Lic.No/Date:0310793575 04.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

428	**Case No.:7/6/83-ALC1/2015**	Party Name:SHYAM CHEMICALS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00337/AM16/	RLA File :03/95/040/00772/AM15/	Lic.No/Date:0310793571 04.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

429	**Case No.:28/4/83-ALC1/2015**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0810134508	Defer

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	:01/83/050/00187/AM16/	:08/24/040/00345/AM15/	05.02.2015	Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

430	**Case No.:29/4/83-ALC1/2015**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00188/AM16/	RLA File :08/24/040/00326/AM15/	Lic.No/Date:0810134507 05.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

431	**Case No.:24/19/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00800/AM15/	RLA File :30/24/040/00054/AM15/	Lic.No/Date:3010103366 06.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

433	**Case No.:38/6/83-ALC1/2015**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00368/AM16/	RLA File :10/24/040/00108/AM15/	Lic.No/Date:1010059008 06.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

433	**Case No.:48/6/83-ALC1/2015**	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00378/AM16/	RLA File :03/95/040/00915/AM15/	Lic.No/Date:0310793683 06.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP (Nand Lal) for providing the comments. U.O issued on 13.08.2015. The case is re-listed for 16.09.2015.			

434	**Case No.:33/4/83-ALC1/2015**	Party Name:PROEC ENERGY LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00192/AM16/	RLA File :05/24/040/00530/AM15/	Lic.No/Date:0510393117 09.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

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435	**Case No.:50/4/83-ALC1/2015**	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00209/AM16/	RLA File :56/24/040/00049/AM15/	Lic.No/Date:5610004537 09.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 15.07.2015. The case is re-listed for 16.09.2015.			

436	**Case No.:51/4/83-ALC1/2015**	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00210/AM16/	RLA File :56/24/040/00001/AM15/	Lic.No/Date:5610004536 09.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

437	**Case No.:52/4/83-ALC1/2015**	Party Name:U.V.RESINS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00211/AM16/	RLA File :56/24/040/00054/AM15/	Lic.No/Date:5610004535 09.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

438	**Case No.:6/6/83-ALC1/2015**	Party Name:ROSSARI BIOTECH LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00336/AM16/	RLA File :03/95/040/00707/AM15/	Lic.No/Date:0310793718 09.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

439	**Case No.:48/4/83-ALC1/2015**	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00207/AM16/	RLA File :56/24/040/00015/AM15/	Lic.No/Date:5610004541 10.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

440	**Case No.:49/4/83-ALC1/2015**	Party Name:INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:5610004542	Defer

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	:01/83/050/00208/AM16/	:56/24/040/00016/AM15/	10.02.2015	Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (PC. Div) (OPS) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 16.09.2015.			

441	**Case No.:63/4/83-ALC1/2015**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00222/AM16/	RLA File :08/24/040/00352/AM15/	Lic.No/Date:0810134564 10.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

442	**Case No.:64/4/83-ALC1/2015**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00223/AM16/	RLA File :08/24/040/00354/AM15/	Lic.No/Date:0810134563 10.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 24.07.2015. The case is re-listed for 16.09.2015.			

443	**Case No.:30/4/83-ALC1/2015**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00189/AM16/	RLA File :08/24/040/00358/AM15/	Lic.No/Date:0810134578 11.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

444	**Case No.:31/4/83-ALC1/2015**	Party Name:JINDAL PHOTO LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00190/AM16/	RLA File :05/23/040/00451/AM15/	Lic.No/Date:0510393164 11.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

445	**Case No.:34/4/83-ALC1/2015**	Party Name:SUNFLAG CHEMICALS PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00193/AM16/	RLA File :05/24/040/00515/AM15/	Lic.No/Date:0510393129 11.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 16.09.2015.			

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446	**Case No.:46/4/83-ALC1/2015**	Party Name:GRANITO BRUSHES PVT.LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00205/AM16/	RLA File :07/24/040/00388/AM15/	Lic.No/Date:0710107590 11.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

447	**Case No.:60/4/83-ALC1/2015**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00219/AM16/	RLA File :08/24/040/00360/AM15/	Lic.No/Date:0810134577 11.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 15.07.2015. The case is re-listed for 16.09.2015.			

448	**Case No.:61/4/83-ALC1/2015**	Party Name:MATANGI INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00220/AM16/	RLA File :08/24/040/00359/AM15/	Lic.No/Date:0810134579 11.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 16.09.2015.			

449	**Case No.:79/4/83-ALC1/2015**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00238/AM16/	RLA File :30/24/040/00053/AM15/	Lic.No/Date:3010103371 11.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 13.07.2015. The case is re-listed for 16.09.2015.			

450	**Case No.:9/6/83-ALC1/2015**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00339/AM16/	RLA File :03/95/040/00889/AM15/	Lic.No/Date:0310793802 11.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

451	**Case No.:14/6/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00344/AM16/	RLA File :03/94/040/00725/AM15/	Lic.No/Date:0310793798 11.02.2015	Defer Date:16.09.2015

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	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 26.08.2015. The case is re-listed for 16.09.2015.			

452	**Case No.:15/6/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00345/AM16/	RLA File :03/94/040/00682/AM15/	Lic.No/Date:0310793795 11.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

453	**Case No.:16/6/83-ALC1/2015**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00346/AM16/	RLA File :03/94/040/00938/AM15/	Lic.No/Date:0310793766 11.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 26.08.2015. The case is re-listed for 16.09.2015.			

454	**Case No.:17/6/83-ALC1/2015**	Party Name:HUNTSMAN INTERNATIONAL (INDIA) PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00347/AM16/	RLA File :03/94/040/01036/AM15/	Lic.No/Date:0310793764 11.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

455	**Case No.:25/19/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00801/AM15/	RLA File :30/24/040/00056/AM15/	Lic.No/Date:3010103372 12.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 15.07.2015. The case is re-listed for 16.09.2015.			

456	**Case No.:18/4/83-ALC1/2015**	Party Name:TAKASAGO INTERNATIONAL (I) PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00177/AM16/	RLA File :04/24/040/00279/AM15/	Lic.No/Date:0410160138 12.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

457	**Case No.:42/4/83-**	Party Name:PROEC	Meet No/Date:6/83-	**Status:Case**

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	ALC1/2015	ENERGY LIMITED	ALC1/2015 29.07.2015	**Deferred**
	HQ File :01/83/050/00201/AM16/	RLA File :05/24/040/00537/AM15/	Lic.No/Date:0510393180 12.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 16.09.2015.			

458	**Case No.:1/6/83-ALC1/2015**	Party Name:MICRO INKS PRIVATE LIMITED.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00331/AM16/	RLA File :03/95/040/00957/AM15/	Lic.No/Date:0310793859 12.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

459	**Case No.:2/6/83-ALC1/2015**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00332/AM16/	RLA File :03/95/040/00951/AM15/	Lic.No/Date:0310793863 12.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

460	**Case No.:10/6/83-ALC1/2015**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00340/AM16/	RLA File :03/95/040/00925/AM15/	Lic.No/Date:0310793843 12.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

461	**Case No.:11/6/83-ALC1/2015**	Party Name:UPL LTD.(FORMERLY UNITED PHOSPHORUS LTD.)	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00341/AM16/	RLA File :03/95/040/00890/AM15/	Lic.No/Date:0310793841 12.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

462	**Case No.:18/6/83-ALC1/2015**	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310793820	Defer

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	:01/83/050/00348/AM16/	:03/94/040/00592/AM15/	12.02.2015	Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (PC. Div) (OPS) for providing the comments. U.O issued on 13.08.2015. The case is re-listed for 16.09.2015.			

463	**Case No.:19/6/83-ALC1/2015**	Party Name:K.PATEL CHEMO PHARMA PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00349/AM16/	RLA File :03/94/040/01046/AM15/	Lic.No/Date:0310793860 12.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

464	**Case No.:71/6/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00401/AM16/	RLA File :17/24/040/00186/AM15/	Lic.No/Date:1710006048 12.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

465	**Case No.:41/4/83-ALC1/2015**	Party Name:ASAHI INDIA GLASS LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00200/AM16/	RLA File :05/23/040/00391/AM15/	Lic.No/Date:0510393187 13.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (PC. Div) (OPS) for providing the comments. U.O issued on 05.08.2015. The case is re-listed for 16.09.2015.			

466	**Case No.:69/6/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00399/AM16/	RLA File :17/24/040/00187/AM15/	Lic.No/Date:1710006049 13.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

467	**Case No.:79/17/83-ALC1/2014**	Party Name:RAJ BORAX PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Approved**
	HQ File :01/83/050/00689/AM15/	RLA File :03/95/040/00960/AM15/	Lic.No/Date:0310793893 16.02.2015	Defer Date:
	Decision: The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their UO.No.14010/61/2012-CH-II dated 13.07.2015, the Committee decided to approve the case as under :-			

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Directorate General of Foreign Trade
वाणिज्य विभाग / Deptt. of Commerce
नई दिल्ली / New Delhi

Item of Export	Qty.	Item of Import	Qty
Borax Pentahydrate Granular	1 kg	1. Borax Pentahydrate Powder Powder	1.02 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

468	**Case No.:43/4/83-ALC1/2015**	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00202/AM16/	RLA File :05/23/040/00517/AM15/	Lic.No/Date:0510393196 16.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP on 17.07.2015. The case is re-listed for 16.09.2015.			

469	**Case No.:59/4/83-ALC1/2015**	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00218/AM16/	RLA File :05/23/040/00502/AM15/	Lic.No/Date:0510393244 16.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

470	**Case No.:4/6/83-ALC1/2015**	Party Name:NOBLE PRINTING PRESS	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00334/AM16/	RLA File :03/95/040/00937/AM15/	Lic.No/Date:0310793902 16.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

471	**Case No.:3/6/83-ALC1/2015**	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00333/AM16/	RLA File :03/95/040/00983/AM15/	Lic.No/Date:0310793926 18.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

472	**Case No.:12/6/83-ALC1/2015**	Party Name:BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00342/AM16/	RLA File :03/94/040/01061/AM15/	Lic.No/Date:0310793959 18.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

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नई दिल्ली / New Delhi

473	**Case No.:13/6/83-ALC1/2015**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00343/AM16/	RLA File :03/94/040/01030/AM15/	Lic.No/Date:0310793945 18.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

474	**Case No.:23/19/83-ALC1/2014**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00799/AM15/	RLA File :30/24/040/00057/AM15/	Lic.No/Date:3010103374 19.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem Div) (AKA) for providing the comments. U.O issued on 17.07.2015. The case is re-listed for 16.09.2015.			

475	**Case No.:54/4/83-ALC1/2015**	Party Name:SHRI RAM SWITCHGEARS PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00213/AM16/	RLA File :11/24/040/00014/AM15/	Lic.No/Date:1110028128 19.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 16.09.2015.			

476	**Case No.:70/6/83-ALC1/2015**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00400/AM16/	RLA File :17/24/040/00193/AM15/	Lic.No/Date:1710006055 19.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

477	**Case No.:55/4/83-ALC1/2015**	Party Name:CHEMICO CHEMICALS PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00214/AM16/	RLA File :05/23/040/00526/AM15/	Lic.No/Date:0510393331 20.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 29.07.2015. The case is re-listed for 16.09.2015.			

478	**Case No.:36/6/83-ALC1/2015**	Party Name:VICTORY CHEMICALS	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File	RLA File	Lic.No/Date:0310794028	Defer

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	:01/83/050/00366/AM16/	:03/95/040/00226/AM15/	20.02.2015	Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 12.08.2015. The case is re-listed for 16.09.2015.			

479	**Case No.:37/6/83-ALC1/2015**	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00367/AM16/	RLA File :03/95/040/00961/AM15/	Lic.No/Date:0310794056 23.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

480	**Case No.:63/6/83-ALC1/2015**	Party Name:GRAND ORGANICS PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00393/AM16/	RLA File :17/24/040/00194/AM15/	Lic.No/Date:1710006057 23.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

481	**Case No.:21/6/83-ALC1/2015**	Party Name:HERBERT BROWN PHARMACEUTICAL & RESEARCH LABS	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00351/AM16/	RLA File :03/94/040/01107/AM15/	Lic.No/Date:0310794094 24.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 14.08.2015. The case is re-listed for 16.09.2015.			

482	**Case No.:44/6/83-ALC1/2015**	Party Name:PARAMOUNT MINERALS & CHEMICALS LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00374/AM16/	RLA File :03/95/040/00869/AM15/	Lic.No/Date:0310794208 26.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 12.08.2015. The case is re-listed for 16.09.2015.			

483	**Case No.:45/6/83-ALC1/2015**	Party Name:RAVI DYEWARE CO.LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00375/AM16/	RLA File :03/95/040/00892/AM15/	Lic.No/Date:0310794214 26.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA			

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	has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 12.08.2015. The case is re-listed for 16.09.2015.

484	**Case No.:46/6/83-ALC1/2015**	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00376/AM16/	RLA File :03/95/040/01015/AM15/	Lic.No/Date:0310794220 26.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP (Nand Lal) for providing the comments. U.O issued on 12.08.2015. The case is re-listed for 16.09.2015.			

485	**Case No.:58/4/83-ALC1/2015**	Party Name:COOKSON INDIA PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00217/AM16/	RLA File :04/24/040/00026/AM15/	Lic.No/Date:0410160212 27.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

486	**Case No.:20/6/83-ALC1/2015**	Party Name:AADHUNIK INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00350/AM16/	RLA File :03/94/040/01094/AM15/	Lic.No/Date:0310794250 27.02.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to DIPP (Nand Lal) for providing the comments. U.O issued on 26.08.2015. The case is re-listed for 16.09.2015.			

487	**Case No.:1/19/83-ALC1/2014**	Party Name:VIC INDUSTRIES,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00777/AM15/	RLA File :17/24/040/00201/AM15/	Lic.No/Date:1710006061 05.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

488	**Case No.:59/6/83-ALC1/2015**	Party Name:EURECAT INDIA CATALYST SERVICES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00389/AM16/	RLA File :34/24/040/00318/AM15/	Lic.No/Date:3410041044 12.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 12.08.2015. The case is re-listed for 16.09.2015.			

489	**Case No.:29/6/83-**	Party Name:ASIATIC	Meet No/Date:6/83-	**Status:Case**

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	ALC1/2015	INDUSTRIES	ALC1/2015 29.07.2015	**Deferred**
	HQ File :01/83/050/00359/AM16/	RLA File :08/24/040/00443/AM15/	Lic.No/Date:0810134801 13.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

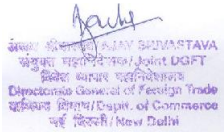
490	**Case No.:30/6/83-ALC1/2015**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00360/AM16/	RLA File :08/24/040/00071/AM15/	Lic.No/Date:0810134788 13.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

491	**Case No.:65/6/83-ALC1/2015**	Party Name:VIC INDUSTRIES,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00395/AM16/	RLA File :17/24/040/00205/AM15/	Lic.No/Date:1710006067 16.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 12.08.2015. The case is re-listed for 16.09.2015.			

492	**Case No.:31/6/83-ALC1/2015**	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00361/AM16/	RLA File :08/24/040/00433/AM15/	Lic.No/Date:0810134838 17.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

493	**Case No.:32/6/83-ALC1/2015**	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00362/AM16/	RLA File :08/24/040/00434/AM15/	Lic.No/Date:0810134836 17.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

494	**Case No.:33/6/83-ALC1/2015**	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00363/AM16/	RLA File :08/24/040/00435/AM15/	Lic.No/Date:0810134837 17.03.2015	Defer Date:16.09.2015



	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015

495	**Case No.:27/6/83-ALC1/2015**	Party Name:DEEP POLYMERS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00357/AM16/	RLA File :08/24/040/00473/AM15/	Lic.No/Date:0810134842 18.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015			

496	**Case No.:76/19/83-ALC1/2014**	Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00852/AM15/	RLA File :08/24/040/00437/AM15/	Lic.No/Date:0810134862 20.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015			

497	**Case No.:42/6/83-ALC1/2015**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00372/AM16/	RLA File :08/24/040/00456/AM15/	Lic.No/Date:0810134867 20.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 12.08.2015. The case is re-listed for 16.09.2015.			

498	**Case No.:49/6/83-ALC1/2015**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00379/AM16/	RLA File :08/24/040/00469/AM15/	Lic.No/Date:0810134869 20.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 13.08.2015. The case is re-listed for 16.09.2015.			

499	**Case No.:54/6/83-ALC1/2015**	Party Name:NU-CORK PRODUCTS(P) LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00384/AM16/	RLA File :05/24/040/00587/AM15/	Lic.No/Date:0510393670 20.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

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500	**Case No.:58/6/83-ALC1/2015**	Party Name:ROSS CHEMPACK PRIVATE LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00388/AM16/	RLA File :34/24/040/00319/AM15/	Lic.No/Date:3410041067 20.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 12.08.2015. The case is re-listed for 16.09.2015.			

501	**Case No.:50/6/83-ALC1/2015**	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00380/AM16/	RLA File :02/24/040/00233/AM15/	Lic.No/Date:0210205670 23.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 13.08.2015. The case is re-listed for 16.09.2015.			

502	**Case No.:28/6/83-ALC1/2015**	Party Name:UNITED CHEMIE PVT. LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00358/AM16/	RLA File :08/24/040/00398/AM15/	Lic.No/Date:0810134886 24.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

503	**Case No.:34/6/83-ALC1/2015**	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00364/AM16/	RLA File :02/24/040/00237/AM15/	Lic.No/Date:0210205694 27.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

504	**Case No.:35/6/83-ALC1/2015**	Party Name:STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00365/AM16/	RLA File :06/24/040/00038/AM15/	Lic.No/Date:0610038103 27.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

505	**Case No.:55/6/83-ALC1/2015**	Party Name:JINDAL PHOTO LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00385/AM16/	RLA File :05/23/040/00558/AM15/	Lic.No/Date:0510393765 27.03.2015	Defer Date:16.09.2015

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	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.

506	**Case No.:56/6/83-ALC1/2015**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00386/AM16/	RLA File :34/24/040/00343/AM15/	Lic.No/Date:3410041101 30.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

507	**Case No.:57/6/83-ALC1/2015**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00387/AM16/	RLA File :34/24/040/00323/AM15/	Lic.No/Date:3410041105 30.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 12.08.2015. The case is re-listed for 16.09.2015.			

508	**Case No.:41/6/83-ALC1/2015**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00371/AM16/	RLA File :30/24/040/00068/AM15/	Lic.No/Date:3010103450 31.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

509	**Case No.:53/6/83-ALC1/2015**	Party Name:RECKITT BENCKISER HEALTHCARE INDIA LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00383/AM16/	RLA File :05/24/040/00611/AM15/	Lic.No/Date:0510393813 31.03.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

510	**Case No.:60/6/83-ALC1/2015**	Party Name:HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00390/AM16/	RLA File :05/23/040/00582/AM15/	Lic.No/Date:0510393820 01.04.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments.			

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	U.O issued on 26.08.2015. The case is re-listed for 16.09.2015.			

511	**Case No.:1/2/83-ALC1/2015**	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00074/AM16/	RLA File :09/24/040/00655/AM15/	Lic.No/Date:0910061901 20.04.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of IPP for providing the comments. U.O issued on 01.06.2015. The case is re-listed for 16.09.2015.			

512	**Case No.:2/2/83-ALC1/2015**	Party Name:COROMANDEL INTERNATIONAL LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00075/AM16/	RLA File :09/24/040/00656/AM15/	Lic.No/Date:0910061902 20.04.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of IPP for providing the comments. U.O issued on 01.06.2015. The case is re-listed for 16.09.2015..			

513	**Case No.:43/6/83-ALC1/2015**	Party Name:OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00373/AM16/	RLA File :04/24/040/00001/AM16/	Lic.No/Date:0410160434 23.04.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 12.08.2015. The case is re-listed for 16.09.2015.			

514	**Case No.:4/2/83-ALC1/2015**	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00077/AM16/	RLA File :09/24/040/00016/AM16/	Lic.No/Date:0910061936 27.04.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

515	**Case No.:83/2/83-ALC1/2015**	Party Name:ITC LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00156/AM16/	RLA File :09/24/040/00687/AM15/	Lic.No/Date:0910061938 28.04.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

516	**Case No.:74/4/83-**	Party Name:CHEMICO	Meet No/Date:6/83-	**Status:Case**

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	ALC1/2015	CHEMICALS PVT LTD	ALC1/2015 29.07.2015	**Deferred**
	HQ File :01/83/050/00233/AM16/	RLA File :05/23/040/00041/AM16/	Lic.No/Date:0510394181 08.05.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

517	**Case No.:81/6/83-ALC1/2015**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00412/AM16/	RLA File :09/24/040/00031/AM16/	Lic.No/Date:0910062075 26.05.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

518	**Case No.:61/6/83-ALC1/2015**	Party Name:CANBERRA CHEMICALS.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00391/AM16/	RLA File :34/24/040/00051/AM16/	Lic.No/Date:3410041252 28.05.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

519	**Case No.:78/6/83-ALC1/2015**	Party Name:ECOCAT INDIA PVT.LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00408/AM16/	RLA File :05/23/040/00078/AM16/	Lic.No/Date:0510394421 03.06.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

520	**Case No.:83/6/83-ALC1/2015**	Party Name:RISHABH METALS & CHEMICALS PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00414/AM16/	RLA File :03/95/040/00040/AM16/	Lic.No/Date:0310796395 03.06.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and noted that hard copy from RA has been received and sent to Deptt. of C&PC (Chem. Div)(AKA) for providing the comments. U.O issued on 31.07.2015. The case is re-listed for 16.09.2015.			

521	**Case No.:73/4/83-ALC1/2015**	Party Name:ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00232/AM16/	RLA File :03/94/040/00090/AM16/	Lic.No/Date:0310796427 04.06.2015	Defer Date:16.09.2015

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नई दिल्ली / New Delhi

	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.

522	**Case No.:52/6/83-ALC1/2015**	Party Name:LAKE CHEMICALS PRIVATE LIMITED	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00382/AM16/	RLA File :07/24/040/00074/AM16/	Lic.No/Date:0710108416 24.06.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

523	**Case No.:75/6/83-ALC1/2015**	Party Name:RUBAMIN LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00405/AM16/	RLA File :34/24/040/00097/AM16/	Lic.No/Date:3410041357 07.07.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

524	**Case No.:76/6/83-ALC1/2015**	Party Name:RUBAMIN LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00406/AM16/	RLA File :34/24/040/00098/AM16/	Lic.No/Date:3410041358 07.07.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

525	**Case No.:77/6/83-ALC1/2015**	Party Name:RUBAMIN LTD.	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00407/AM16/	RLA File :34/24/040/00096/AM16/	Lic.No/Date:3410041359 07.07.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

526	**Case No.:79/6/83-ALC1/2015**	Party Name:ACCUMETRIC SILICONES PVT LTD	Meet No/Date:6/83-ALC1/2015 29.07.2015	**Status:Case Deferred**
	HQ File :01/83/050/00409/AM16/	RLA File :04/24/040/00049/AM16/	Lic.No/Date:0410160814 16.07.2015	Defer Date:16.09.2015
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for want of hard copy of application from RA as per para 4.7.4 of HBP (2009-2014). The case is re-listed for 16.09.2015.			

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नई दिल्ली/New Delhi

Date:03.09.2015 K.K Mushahary
Place:New Delhi Foreign Trade Development Officer

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